



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4841/2021 FIXED	PURBANCHALIYA RAIL KARMI PARISHAD Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. A THEYO	MR. B K DAS SC, RAILWAY
WITH				
2	WP(C)/5819/2021	PURBANCHALIYA RAIL KARMI PARISHAD Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, RAILWAY
3	WP(C)/6206/2021	ALI AHMED LASKAR @ BABLU MULLA Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
ADMISSION				
4	WP(C)/6720/2015 FIXED	THE UNION OF INDIA and 4 ORS Versus MD. MAINUDDIN KHAN and 11 ORS	ASSTT.S.G.I.	
WITH				
5	WP(C)/6684/2015	THE UNION OF INDIA and 5 ORS Versus MRIDUL LAHON and 3 ORS	MR.S C KEYAL ASSTT.S.G.I.	
6	WA/39/2019 FIXED	LIANHMINGTHANGI AND 5 ORS Versus STATE OF MIZORAM AND 3 ORS	MR A D CHOUDHURY MR. D. CHOUDHURY MR. P. DUTTA MR. T. CHAKRABORTY	MR. A K SARMA MR S DAS MR S HOQUE G.A. MIZORAM
7	WP(C)/1810/2020	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA

8	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES AND ANR. Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR G N SAHEWALLA MR J C GAUR MD ASLAM MR. A CHETIA MS. M GAUR MR H K SARMA MR. M SAHEWALLA MS. A JAIN	MR. P HAZARIKA MR. K K PARASAR MR. H S BORAH
9	WA/61/2021 FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
10	WA/132/2021 FIXED	LACHIT BARKAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU SC, SEBA
11	WA/193/2021 FIXED	THE PUNJAB NATIONAL BANK AND 3 ORS. Versus CHITTA RANJAN DAS B		MR. P K MEDHI MR. S K TALUKDAR
12	WA/276/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus ABDUL MANAF	MR. N J KHATANIAR (SC, EDUCATION)	MS B DAS MR. J RAHMAN MR R ISLAM
13	WITH WA/252/2021	THE STATE OF ASSAM AND ANR. Versus SNIGDHA BORKOTOKY AND 34 ORS.	MR. N J KHATANIAR	MR B M DEKA (R-5-7,10-15,17,19- 25-27,29,30,34,35) MR. U K NAIR (R-5-7,10-15,17,19- 25-27,29,30,34,35) MS D MAHANTA (R-5-7,- 0-15,17,19,25-27,29,30,34,35)
14	WA/298/2021	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
15	WA/304/2021	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS. S KHOOND MS M HAZARIKA	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
16	WA/308/2021	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

ORDERS

17	WA/169/2018 CAVT. NO.0471/2018 CAVT.NO./471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
18	WA/169/2019 FIXED	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
19	WITH WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
20	I.A.(Civil)/51/2020 FIXED in WA/12409/2019 WITH WA/12409/2019 (Filing Number)	STATE OF ASSAM AND 2 ORS Versus SRI ANJAN MITRA AND 3 ORS STATE OF ASSAM AND 2 ORS Versus SRI ANJAN MITRA AND 3 ORS	MR. D SAIKIA MR. D P BORAH SC, HEALTH	MR. S BANIK

21	WP(C)/1677/2020	ABUL HASAN RAFIQUE AHMED AND ANR. Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) AND 5 ORS.	MR C BARUAH MR. B BARUAH MS S HASNU	MR. B SHARMA MR. H DAS MR. D K NATH
22	WP(C)/4751/2020	THE MEMBER SECRETARY, CENTRAL SILK BOARD AND 3 ORS. Versus MIRA BHARALI AND 12 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR M CHANDA (R-2,7,9) MR S CHOUDHURY (R-2,7,9) MS R MEDHI (R-2,7,9)
23	WA/38/2021	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
24	WA/92/2021 FIXED	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. U K DAS (R-4,5) MS. B D SARMAH (R-4,5)
25	I.A.(Civil)/1055/2021 FIXED in WA/157/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA	MR. N UPADHAYAY (R-4) MR. P MAHANTA SC, WATER RESOURCE SC, IRRIGATION
	WITH WA/157/2020	BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. N UPADHAYAY (R-4) SC, IRRIGATION SC, WATER RESOURCE
26	I.A.(Civil)/1708/2021 FIXED in Review.Pet./8168/2021	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN, APDCL, AEGCL, APGCL AND 3 ORS.	PETITIONER IN PERSON	SC, APDCL
	WITH Review.Pet./8168/2021 (Filing Number)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B		
27	I.A.(Civil)/1901/2021 in WA/246/2021	ARUP JYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR H BEZBARUA MR. S J SARMAH	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
	WITH WA/246/2021 (Filing Number)	ARUP JYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS. E	MR H BEZBARUA	
28	I.A.(Civil)/1917/2021 in WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA	SC, SEC. EDU.
	WITH WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	MR. R MAZUMDAR, SC- SECONDARY EDUCATION.
29	WP(C)/5520/2021 FIXED	M/S MANASAROWAR AGRO TRADES AND PROCESSING PVT LTD Versus THE UNION BANK OF INDIA AND 3 ORS	MR. S SAHU	

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021

9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
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29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED, WITH LCR (SCANNED COPY)	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND
2	WITH Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/393/2021 in Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS	PP, ASSAM GA, ARUNACHAL
3	WITH Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/394/2021 in Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR. P K TIWARI MR. R J GOGOI	PP, ASSAM GA, AP

4	WITH Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P GA, AP PP, ASSAM
	WITH I.A.(Crl.)/412/2021 in Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR. P D NAIR MR G ALAM	GA, ASSAM GA, AP PP, ASSAM
5	WITH Crl.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ASSAM AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM
	WITH I.A.(Crl.)/413/2021 in Crl.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. P D NAIR	GA, AP
6	WITH Crl.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, ASSAM PP, A P
	WITH I.A.(Crl.)/411/2021 in Crl.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MS P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM GA, AP PP, A P
7	WITH Crl.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(Crl.)/396/2021 in Crl.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P
8	WITH Crl.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(Crl.)/395/2021 in Crl.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P

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30)	MR. A M BORA	22-11-2021	To	03-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 02:00 PM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Arb.P./33/2021	DR(MRS) JYOTI NATH Versus MRS ANAMIKA SINHA	MR. A BISWAS MS S AHOM	
<u>ADMISSION</u>				
2	Arb.P./19/2018 FIXED	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR H GUPTA ASSTT.S.G.I.
WITH				
3	Arb.P./17/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
WITH				
4	Arb.P./18/2018	M/S. ASIA BUILDERS Versus UNION OF INDIA AND ANR.	MS. M BORAH	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
5	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
WITH				
6	Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
WITH				
7	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
8	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY

9	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
10	Arb.P./21/2021 FIXED	RAJSHEKHAR CONSTRUCTION PVT LTD. Versus THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	MR H GUPTA (r-1,2) ASSTT.S.G.I.
11	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
12	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
HEARING				
13	Crl.Pet./227/2013 FIXED, AS FIRST CASE	RANJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MR.P P BARUAH MR.P K R CHOUDHURY MR.M K DUTTA	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR PP, ASSAM
14	Crl.A./26/2012 FIXED, WITH LCR	DHANESWAR DAS Versus THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM
15	Crl.A./34/2012 FIXED, WITH LCR	BIRAJ KALITA Versus STATE OF ASSAM	MR.H L MAURYA MR.M BORA MR.A H MULLA MR.S K CHOUDHURY	PP, ASSAM
16	Crl.Rev.P./155/2012 FIXED, WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
17	Crl.Rev.P./170/2012 FIXED, WITH LCR	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
18	Crl.Rev.P./243/2012 FIXED, WITH LCR	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
19	Crl.Rev.P./258/2012 FIXED, WITH LCR 3 FILES	UPEN BORA @ UPENDRA NATH BORA Versus THE STATE OF ASSAM	MR.N AHMED MR.S DAS MR.A RAHMAN	PP, ASSAM
20	Crl.Rev.P./263/2012 FIXED, WITH LCR 4 FILES	INDRAJIT DAS Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
21	Crl.Rev.P./296/2012 FIXED, WITH LCR 4 FILES	NRIPEN CH. ROY and ANR Versus THE STATE OF ASSAM AND ANR		
22	Crl.Rev.P./315/2012 FIXED, WITH LCR 4 FILES	GULESWAR DEKA Versus THE STATE OF ASSAM	MRR CHAKRABORTY MR.B K DAS	PP, ASSAM
23	Crl.Rev.P./362/2012 FIXED, WITH LCR 2 FILES	SANJIB KUMAR NATH Versus THE STATE OF ASSAM	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA MR.S RAJBANGSHI	PP, ASSAM
24	Crl.Rev.P./365/2012 FIXED, WITH LCR 3 FILES	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MR.S SINHA MR.S B PRASAD	PP, ASSAM
25	Crl.Pet./379/2012 FIXED, WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	

26	Crl.Rev.P./588/2012 FIXED, WITH LCR 2 FILES	KUTUB ALI @ KUTUB UDDIN Versus THE STATE OF ASSAM	MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	PP, ASSAM
27	Crl.A./255/2013 FIXED, WITH LCR	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. S SAIKIA MR.E ALI	PP, ASSAM
28	Crl.Pet./765/2013 FIXED, WITH LCR	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) RESPONDENT-IN-PERSON
29	Crl.Pet./770/2013 FIXED	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
30	WITH Crl.M.C./100/2014	DR.MRS STUTI DEKA Versus DANDI NATH CHOUDHURY and ANR.	MS.M DEV MS.S BORA MS.P DEB	MR.N DUTTA MR.P MAHANTA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
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14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
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27)	MR. S K SINGH	23-11-2021	To	02-12-2021
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29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE A.BORTHAKUR
WILL SIT AFTER RISING OF THIS BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./28/2021 WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./63/2021 WP(C)/4139/2019 (D/O)	PARITOSH DAS Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



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[For Wednesday,24th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE N.K. SINGH AND HONOURABLE
MR. JUSTICE A.BORTHAKUR**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/43/2019	AHAMED DEWAN @ AHAMAD DEWAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. A R SIKDAR MR. S M SARMA MR. M M DEKA MD A ALI MR. S I TALUKDAR	MR. S C KEYAL SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
2	WP(C)/1643/2019	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5043/2019	ASHRABALA BHADRA Versus THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6724/2019 B/O, WITH LCR	BILAL UDDIN MAZUMDAR AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

5	WP(C)/8295/2019 FIXED	RAJENDRA DAS AND 4 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MS. SWATI. B. BARUAH (TG)	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/5675/2021 B/O	MARIYAM NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/6177/2021	ON THE DEATH OF DIPAK SARKAR HIS LEGAL HEIR SABITA SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. M AGARWALLA MR. A K GUPTA	SC, NRC SC, F.T SC, ECI
8	WP(C)/6190/2021	SRI JAHUR ALI Versus THE UNION OF INDIA AND 4 ORS	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ADMISSION

9	WP(C)/3/2018 WITH LCR	MUJIBUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR. B C DAS	ASSTT.S.G.I.
10	WP(C)/23/2018 WITH LCR	RUPMOHAN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC MR. D BARUAH ASSTT.S.G.I. SC, ECI MRS A VERMA
11	WP(C)/48/2018 WITH LCR	NUR BHANU KHATUN @ NURJANU BEGUM Versus THE UNION OF INDIA	MR. D P CHALIHA MR. M RANA MR. U P CHALIHA	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
12	WP(C)/51/2018 WITH LCR	KUSHILAL MAZUMDER @ KHUSHILAL MAZUMDER @ KUSH LAL MAZUMDER Versus THE UNION OF INDIA AND 3 ORS	MR. S ALIM MR. A T SIKDER B HUSSAIN	GA,ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
13	WP(C)/54/2018 WITH LCR	ASIA @ ASIA KHATUN Versus THE UNION OF INDIA	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM SC, NRC ASSTT.S.G.I. ASSTT.S.G.I. SC, ELECTION COMMISSION.
14	WP(C)/61/2018 WITH LCR	GAFUR ALI Versus THE UNION OF INDIA	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	MS. A VERMA MR D BARUAH ASSTT.S.G.I.
15	WP(C)/6687/2018 WITH LCR	PALAN BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
16	WP(C)/1187/2019 WITH LCR	JIBAN CHANDRA DEY Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/1303/2019 WITH LCR	JASALUDDIN @ JAMALUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3563/2019 WITH LCR	MANJU BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. B P SINHA MR G B DAS MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

19	PIL/18/2019 FIXED	LOHIT PRAKASH DUTTA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, NHAI SC, CBI
20	PIL/38/2019 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. M SMITH MR K CHOUDHURY MR. K M MAHANTA	ASSTT.S.G.I. SC, G M D A SC, GMC SC, FOREST SC, CBI
WITH				
21	WP(C)/7397/2018	SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GDD SC, REVENUE
22	PIL/73/2020 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
23	Review.Pet./119/2020 WP(C)/2858/2017 (D/O), REVIEW PET./119/2018 (D/O)	RAM KUMAR ROY Versus THE UNION OF INDIA AND 4 ORS.	MR. P ROY MR. T SK	GA, ASSAM MR. R DEV MR. K K PARASAR ASSTT.S.G.I.
24	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. P K SHARMA (r-2,4) SC, FOREST
25	PIL/20/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S MUNIR MR. S RANA	GA, ASSAM MR H K SARMA SC, J M B
26	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM SC, FOREST SC, BTC
27	I.A.(Civil)/1974/2021 WITH LCR in WP(C)/1065/2020	MOYFUL NESSA @ SAYRA KHATUN Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
WITH				
	WP(C)/1065/2020	MOYFUL NESSA @ SAYRA KHATUN Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/3600/2021 B/O, WITH LCR	MAHIZUDDIN @ MOFIJ SK @ MAHED ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
29	WP(C)/8227/2017 FIXED, WITH LCR	MUSSTT. FIROZA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MRS.H AHMED MR.A MATIN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
30	WP(C)/4294/2018 FIXED, WITH LCR	KARIMON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/1754/2019 FIXED, WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. A A AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/8914/2019 FIXED, WITH LCR	JAYNAL HOQUE @ JAYNAL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/430/2021	ABU SHAMA KHAN Versus ANBAMUTHAN MP, I.A.S	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
2	WP(C)/4264/2021 FIXED	JYOTIKA DEVI Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 9 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, G M D A SC, GMC
3	WP(C)/4630/2021 FIXED	JYOTIMONI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MRS. R RONGMEI MS. D J BORAH	GA, ASSAM SC, FINANCE
4	WP(C)/4645/2021 FIXED	M/S SCSE CONSTRUCTION Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
5	WP(C)/4649/2021 FIXED	KULOJIT GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
6	WP(C)/4671/2021 FIXED	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
7	WITH WP(C)/4669/2021	KAILASH CHAND BAGRA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
8	WITH WP(C)/4673/2021	BODHEN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.

9	WITH WP(C)/4699/2021	CHANDRESWAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS A DAS	SC, WATER RESOURCE
10	WITH WP(C)/4700/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	SC. WATER RESOURCE DEPTT. SC, FINANCE
11	WP(C)/5022/2021 FIXED	RASHMI PATGIRI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	GA, ASSAM SC, FOREST
12	WP(C)/5112/2021 FIXED	M/S DAS ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
13	WP(C)/5135/2021 FIXED	JALIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MD A ISLAM SC, FINANCE	GA, ASSAM SC, REVENUE
14	WP(C)/5137/2021 FIXED	LACHIT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/5156/2021 FIXED	DADHI BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC
16	WP(C)/5161/2021 FIXED	LAKSHINATH BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC
17	WP(C)/5162/2021 FIXED	PARANITA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/5166/2021 FIXED	PUTUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
19	WP(C)/5172/2021 FIXED	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
20	WP(C)/5188/2021 FIXED	PANKAJ BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY	SC, FINANCE SC, FOREST
21	WP(C)/5802/2021 CAVT. NO.07462/021, FIXED, WITH CAVT. NO.746/2021	HARUN RASHID Versus THE STATE OF ASSAM AND 15 ORS	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM MR MONZUR K CHOUDHURY FOR CAVEATOR
22	WP(C)/5907/2021 FIXED	ANKUR JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
23	WP(C)/5956/2021 B/O	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
24	WP(C)/5994/2021 FIXED	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
25	WITH WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
26	WITH WP(C)/5470/2021	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
27	WITH WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

28	WP(C)/6056/2021 FIXED	KAMAL UDDIN AND 9 ORS Versus THE STATE BANK OF INDIA AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	MR H GUPTA (R-3,4) ASSTT.S.G.I. SC, FINANCE
29	WP(C)/6073/2021 FIXED	KRISHNA MONI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AFDC
30	WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
31	WP(C)/6182/2021	NAGARIK SURAKSA MANCHA Versus THE STATE OF ASSAM AND 3 ORS.	MR S H SIKDAR	GA, ASSAM SC, REVENUE
32	WP(C)/6187/2021 CAVT. NO.06922/021,	RIJUMA BEGUM Versus RAHIMA BEGUM AND 5 ORS.	MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD	GA, ASSAM MR J H SAIKIA FOR CAVEATOR SC, ELECTION COMMISSION.
33	WP(C)/6189/2021	DHANESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, IRRIGATION
34	WP(C)/6191/2021	M/S GOLDEN TEA HOUSE EXPORTS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S DUTTA MS. I DAS	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
35	WP(C)/6194/2021	PREMJIT BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. A BORO MR A CHETIA	GA, ASSAM SC, PWD SC, BTC
36	WP(C)/6195/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
37	WP(C)/6196/2021	EYARUN NESSA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, APDCL
38	WP(C)/6198/2021	DILRUBA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, PWD SC, BTC
39	WP(C)/6200/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
40	WP(C)/6205/2021	BADAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
41	WP(C)/6207/2021	BISWAJIT RAY AND ANR Versus THE STATE OF ASSAM AND 30 ORS	MR H DAS MR. B C DEKA	GA, ASSAM
42	WP(C)/6212/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
43	WP(C)/6213/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
44	WP(C)/6214/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
45	WP(C)/6215/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
46	WP(C)/6218/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
47	WP(C)/6219/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC

48	WP(C)/6222/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
49	WP(C)/6224/2021	AHMED KHAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR G J SAIKIA MR. B D DEKA N CHAUDHURY MR A BHATRA	GA, ASSAM SC, REVENUE
ADMISSION				
50	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
51	WP(C)/5151/2021 FIXED	BARUN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. B DEORI
52	WP(C)/5302/2021 FIXED	ADILUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
ORDERS				
53	Review.Pet./123/2018 WITH WP(C)/2914/2018 (D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
54	Review.Pet./115/2019 WITH WP(C)/60/2017 (D/O)	BHADRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS A DAS MS. D SHARMA	SC, SEC. EDU.
55	Review.Pet./61/2020 WITH WP(C)/286/2016 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	
56	Cont.Cas(C)/349/2021 FIXED	SUKUMAR CHANDRA HALDAR Versus SMTI. ANURADHA SOME	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	
57	Cont.Cas(C)/361/2021 FIXED	NRIPEN BORA Versus HEMEN DAS	MR. A SARMA L SANGTAM MR H KALITA	
58	Cont.Cas(C)/362/2021 FIXED	MINARA BIBI Versus M.S. MANIVANNAN AND ANR.	MR A K DAS	
59	Cont.Cas(C)/366/2021 FIXED	INUB BEGUM @ JAINUB BEGUM Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
60	Cont.Cas(C)/367/2021 FIXED	ANURANI URAO Versus M.S. MANIVANNAN, IAS AND ANR.	MR. M HUSSAIN MR A K DAS	
61	WP(C)/5446/2021 FIXED	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. J AHMED MR. B D GOSWAMI MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
62	WP(C)/5648/2021 FIXED	M/S NIRAJ AVIJANTRIK (JV) Versus THE UNION OF INDIA AND 3 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, NF RLY
63	WITH WP(C)/5289/2021	M/S NIRAJ - AVIJANTRIK (JV) Versus THE UNION OF INDIA AND 2 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/23/2021 B/O	BIJAY KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER N ALAM	GA, ASSAM
2	WP(C)/5665/2021 FIXED	NILAMBAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, REVENUE
3	WP(C)/5740/2021 FIXED	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MR. G C BORAH	SC, PWD
4	WP(C)/5777/2021 FIXED	TRAILOKYA RAMCHIARY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, APDCL
5	WP(C)/5864/2021 FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM
6	WP(C)/5879/2021 FIXED	MOMITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. S BORA MS. N CHAKRABORTY	GA, ASSAM SC, APDCL SC, BTC
7	WP(C)/5899/2021 FIXED	SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
8	WP(C)/6165/2021 B/O	NAZRUL HAQUE LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED	SC, P AND R.D. GA, ASSAM
9	WP(C)/6183/2021	NARAYAN BORA Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ	GA, ASSAM
10	WP(C)/6186/2021	HASNA BHANU Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR A RAHMAN MR K ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE

11	WP(C)/6188/2021	KISHOR KUMAR KANOO AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FINANCE SC, P H E SC, PERSONNEL DEPT.
12	WP(C)/6193/2021	UJALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, AG SC, P W D SC, BTC
13	WP(C)/6199/2021	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN MR A K AZAD	SC, CO OP
14	WP(C)/6202/2021	ABDUL MOKSUS BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM
15	WP(C)/6217/2021	NIJARA MORANG TAID Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM
16	WP(C)/6220/2021	ZAKIR AHMED Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
17	WP(C)/6221/2021	JITU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM SC, P H E
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1913/2021 in WP(C)/6689/2016	ABANI DAS Versus THE UNION OF INDIA AND 6 ORS	MRS P RAI MR H BEZBARUA MR. U SARMA	
	WITH WP(C)/6689/2016	ABANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
ADMISSION				
19	WP(C)/6/2011	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
20	WITH WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
21	WP(C)/4291/2018	ABHIJIT GOGOI AND 536 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	GA, ASSAM MR. B GOSWAMI SC, FINANCE DEPTT. SC, WATER RESOURCE
22	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J TALUKDAR MS.N DAS MR.D K ROY	SC, WATER RESOURCE
23	WP(C)/1052/2021 FIXED	SAURAV ROY Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MRS. S P NAIR MS U SHARMA MR. M P SHARMA	ASSTT.S.G.I.
24	WP(C)/2077/2021	SAIKHUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR. N K DEKA	GA, ASSAM SC, BTC
25	WP(C)/2565/2021	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI MR P BORAH	SC, AG (A AND E) SC, PNRD SC, AG SC, FINANCE

26	WP(C)/4378/2021 FIXED	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K K MEDHI (C.G.C.) ASSTT.S.G.I.
27	WP(C)/4440/2021 FIXED	MD. FAIZUR RAHMAN Versus THE ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH MS R MEDHI	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD
28	WP(C)/4463/2021 FIXED	NO. 5002266 RIFLEMAN/ GD PRADEEP KUMAR AND 139 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
29	WP(C)/4466/2021 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, IRRIGATION SC, BTC
30	WP(C)/4470/2021 FIXED	RAMSON HANSE Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
31	WP(C)/4474/2021 FIXED	GAJENDRA NATH BORAH Versus THE UNION BANK OF INDIA AND ANR.	MR. R SARMA MRS. S D SAIKIA	
32	WP(C)/4491/2021 FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
33	WP(C)/5531/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
34	WP(C)/5554/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r- 1,2) MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I.

ORDERS

35	WP(C)/5036/2015	MAHENDRA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR.J ISLAM MR.A KADDUS MR.A MATIN	GA, ASSAMR1and2 MR. S CHAMARIA, SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS MR. M H ANSARI MS J SAIKIA
36	WP(C)/2662/2017	UTPAL BARMAN Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1 to 4) ASSTT.S.G.I.
37	WP(C)/4412/2018 FIXED	SRI SANJIB DEKA Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MR. W RAHMAN	GA, ASSAM
38	Cont.Cas(C)/117/2019 FIXED	PRANAB GOSWAMI Versus BRAJEN MALAKAR AND 2 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. N UPADHAYAY
39	I.A.(Civil)/208/2020 in WP(C)/5351/2017	PRANAB DEKA AND ANR Versus THE STATE OF ASSAM and 62 ORS.	MS. N MODI MR. C S RAY MR. C SHARMA	SC, P H E
	WITH WP(C)/5351/2017 CAVT. NO. 911/17	MANAMOHAN RAJBANGSHI and 2 ORS. Versus THE STATE OF ASSAM and 61 ORS.	MR.B C DAS MRD N BHATTACHARYA	MR.R K DUTTA MR.U J SAIKIA MR.P N GOSWAMI M BORAH FOR CAVEATOR D SINGH SC, P H E

40	WITH WP(C)/6311/2014	MUKUT KUMAR BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D C BORAH MR.K LAHKAR MS.B M LAHKAR	MR.B C DASR-4,5and6 MR.C BARUAH MR G CHOUDHURY (SC, APSC) MR.J I BORBHUIYA MRD N BHATTACHARYA(R- 4,5&6) SC, P H E
41	WITH WP(C)/738/2018	MUKUT KR. BARMAN AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H BURAGOHAIN MISS. M BORAH MS S HAZARIKA	MR. N J KHATANIAR (R5,R6) SC, P H E
42	I.A.(Civil)/2019/2020 in WP(C)/5839/2016	AMIT KR. DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI	SC, A S A M B
	WITH WP(C)/5839/2016	AMIT KR. DAS and ANR Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and 2 ORS	MSB DEVI MS.N MEDHI MR.S DEY MS.R R BORAH	MR.K BHATTACHARJEE(R - 2) SC, A S A M B
43	WITH WP(C)/3121/2016	MANNA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS. B DEVI MS. N MEDHI MS. R R BORAH	SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
	WITH I.A.(Civil)/445/2017 in WP(C)/3121/2016	MANNA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS.B DEVI MS.N MEDHI MS.R R BORAH	SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT
44	I.A.(Civil)/104/2021 in WP(C)/938/2017	NURBAN SAIKIA Versus THE STATE BANK OF INDIA AND 8 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR J SINGH	
	WITH WP(C)/938/2017	MAFIZUR RAHMAN SAIKIA Versus THE STATE BANK OF INDIA and 8 ORS.	MS.B HAZARIKA MS.S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR.K K DEY(R- 1-7) MRS J M KONWAR MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
45	I.A.(Civil)/1850/2021 in WP(C)/7037/2017	SMTI MALA DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR B BURAGOHAIN MR J P KACHARI	SC, GMC
	WITH WP(C)/7037/2017	RABIN DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MR.S BORA SC, GMC
46	WP(C)/5706/2021 FIXED	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021

9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/30/2021	HIRANYA KANDHA @ HIREN KANDHA Versus THE STTE OF ASSAM		PP, ASSAM
2	CRL.A(J)/34/2021	SWMKUR MOCHAHARI Versus THE STTE OF ASSAM		PP, ASSAM
3	CRL.A(J)/35/2021	RISHIRAM SARMAH Versus THE STTE OF ASSAM		PP, ASSAM
4	CRL.A(J)/36/2021	ABHIHUD JAJOWAR Versus THE STTE OF ASSAM		PP, ASSAM
5	CrI.A./187/2021	DILIP HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	WITH I.A.(CrI.)/500/2021 in CrI.A./187/2021	DILIP HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
6	CrI.A./188/2021	JYOTIRMOY DAS @ SONA DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
	WITH I.A.(CrI.)/501/2021 in CrI.A./188/2021	JYOTIRMOY DAS @ SONA DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM

7	Crl.A./189/2021	MUKUL DAS @ SONTI DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
	WITH I.A.(Crl.)/503/2021 in Crl.A./189/2021	MUKUL DAS @ SONTI DAS Versus THE STATE OF ASSAM	MR. T DEURI MR A ATREYA	PP, ASSAM
<u>ORDERS</u>				
8	Crl.A./177/2016 WITH O/N, LCR 6 FILES, P.B. 2 NOS.	SRI JAGADISH DEORI Versus THE STATE OF ASSAM,	MR.U DUTTA MS.A DAS	PP, ASSAM
9	Crl.A./329/2018	SRI BABUL BORA @ BOXON Versus THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR S DEKA MR.M CHETIA MR A RASHID MR. K ISLAM	MS. B BHUYAN, ADDL.,P.P, ASSAM. PP, ASSAM
	WITH			
10	Crl.A./7/2019	PUNARAM KURMI Versus THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/21/2019 in Crl.A./7/2019	PUNARAM KURMI Versus THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	WITH			
11	CRL.A(J)/89/2019	KANO BORA @ BABA GOGOI Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
	WITH			
12	CRL.A(J)/90/2019	GHURON GORH Versus THE STATE OF ASSAM	MR. MRINMOY DUTTA, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/11/2017 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	CHULLAY KULLU @ RABI Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/31/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	MD. ABDUL MATLEB Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MS. S H BORA ADDL. PP, ASSAM
15	Mat.App./52/2018	JITEN NEOG Versus RITUPARNA NEOG	MR. U K NAIR MR. M K SHARMA MR R SINGHA MR. M K DAS	
16	Mat.App./21/2019 WITH LCR	SRI SUDIPTA NATH Versus SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
17	Mat.App./4/2020 FIXED, WITH LCR	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR
18	Crl.A./9/2020 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED	SRI MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL MS. S AHMED MR. M PANDIT	PP, ASSAM
19	I.A.(Crl.)/317/2020 WITH LCR 4 FILES in Crl.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM

	WITH Crl.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
20	WITH Crl.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(Crl.)/356/2020 in Crl.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
21	Mat.App./12/2021 FIXED	MITALI ROY Versus PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	MR P KATAKI MS S BARPUJARI
22	Crl.A./80/2021 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
23	WITH Death Sentence Ref./2/2021	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D K BHATTACHARYYA
24	I.A.(Crl.)/486/2021 FIXED, WITH LCR 5 FILES in Crl.A./69/2021	TOMIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN	PP, ASSAM
	WITH Crl.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(Crl.)/147/2021 in Crl.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
25	WITH Crl.A./86/2021	TAIJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/184/2021 in Crl.A./86/2021	.TAIJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
26	WITH Crl.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/231/2021 in Crl.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
27	I.A.(Civil)/894/2021 IN Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3317/2021	PADUM BORAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
MOTION				
2	CrI.Rev.P./142/2021	BIJAY BHUSAN BHARATIYA BORAH Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. S MUNIR MR. S RANA	PP, ASSAM
3	AB/3887/2021	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
4	AB/3889/2021	BINITA PEGU Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
5	AB/3891/2021	DIPAK HAWADAR @ HALDER Versus THE STATE OF ASSAM	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	PP, ASSAM
6	AB/3893/2021	SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
7	AB/3900/2021	ALFRED ROHMAN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
8	AB/3901/2021	JANNATUL MOALEM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR N ISLAM	PP, ASSAM

ADMISSION

9	Crl.Pet./406/2021 FIXED	JITENDRA NATH KALITA Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MS. M RABHA	MR. A BHATTACHARYA (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./3111/2021 FIXED	SIVAGOPAL M G Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
11	Bail Appln./3120/2021 FIXED	PRADIP PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/602/2021	PUNESWAR BHUYAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR. D CHUTIA	PP, ASSAM
13	AB/855/2021 FIXED	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
14	AB/944/2021 FIXED	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	MR. S A AHMED Mr M U Ahmed (FOR INFORMANT) MISS M GOGOI MISS M GOGOI MR F A AHMED PP, ASSAM
WITH				
15	AB/959/2021	SOMER ALI AHMED @ SOMER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MRS H AHMED	PP, ASSAM
16	AB/957/2021	NILMONI BORGHAIN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
17	AB/1144/2021	SMT. MADHABI DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
18	AB/1350/2021 FIXED	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
19	AB/1826/2021	SHAHJAHAN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
20	AB/1842/2021	AZAD HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
21	AB/1882/2021	MAUSAM ALI PINARA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
22	AB/2131/2021	RANJIT MORAN Versus THE STATE OF ASSAM	MR. A CHAMUAH MRS N. SINGHA	PP, ASSAM
23	AB/2218/2021 FIXED	HAJRAT ALI @ MD. BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
24	AB/2240/2021 FIXED	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
25	AB/2277/2021	TARU ALI @ MIYA AND ANR. Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
26	AB/2339/2021	AJOY CHANDRA BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM

27	AB/2925/2021 FIXED	ANJUL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
28	AB/2944/2021 FIXED	RAFIKUR RAHMAN @ RAFIK ALI Versus THE STATE OF ASSAM	MR. R RAHMAN MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
29	AB/3178/2021	SAHIDA BEGUM LASKAR Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. N J DUTTA MR H I CHOUDHURY	PP, ASSAM
30	AB/3260/2021 FIXED	YEASMIN SULTANA MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M S MAZUMDER	PP, ASSAM
31	AB/3271/2021 FIXED	TANKA BAHADUR CHETRY AND 6 ORS. Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
32	AB/3292/2021 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
33	AB/3313/2021 FIXED	DEEP JYOTI BORAH Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
34	AB/3315/2021	NAYANJYOTI BARUAH Versus THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR MS N RABHA	PP, ASSAM
35	AB/3437/2021	JITEN PEGU Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
36	AB/3460/2021	KRISHNA KANTA DEKA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	AB/3462/2021 FIXED	RUBI NATH AND ANR. Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
38	AB/3478/2021	INNISH ALI Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
39	AB/3487/2021	HALADHAR PATHAK Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
40	AB/3514/2021	SAIDUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
41	AB/3523/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
42	AB/3526/2021	MD. JUN ALI Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
43	AB/3552/2021	GAUTAM DAS Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
44	AB/3580/2021	BIDYUT KALITA AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR D K BORDOLOI MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/3620/2021 FIXED	SAMAR NATH AND ANR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
46	AB/3656/2021	TRIDIP GOGOI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM

47	WITH AB/3657/2021	RATUL CHARAN SARMA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
48	WITH AB/3665/2021	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
49	AB/3674/2021	RANJINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
ORDERS				
50	CrI.Rev.P./250/2021 FIXED	KABIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
51	I.A.(CrI.)/437/2021 AB 1700/2019(D/O), FIXED in AB/1700/2019	ABDUL NOOR @ HABIB Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED MR. M H SAIKIA	PP, ASSAM
52	I.A.(CrI.)/507/2021 in CrI.Pet./274/2020	NIRMALA BORAH Versus THE STATE OF ASSAM AND ORS.	MR A SARMA	PP, ASSAM
	WITH CrI.Pet./274/2020	NIRMALA BORAH Versus THE STATE OF ASSAM AND ANR.	MR A SARMA MR M K ROY	PP, ASSAM
53	CrI.Pet./517/2021 FIXED	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021

26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/868/2021 B/O	MUKHESWAR CHINTEY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS M BORUAH MR J PAYENG	SC, ELEM. EDU GA, ASSAM
2	WP(C)/5389/2021	HUSNE MUBARAK ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	SC, ELEM. EDU GA, ASSAM
3	WP(C)/5759/2021	CHANDRA GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
4	WP(C)/6147/2021 B/O	MOMREZ ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
5	WP(C)/6169/2021 B/O	GANESH CH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM SC, FINANCE
6	WP(C)/6178/2021	MOFIDA @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, SEC. EDU.
7	WP(C)/6179/2021	MD. MUSA Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY	SC, SEC. EDU. SC, FINANCE
8	WP(C)/6180/2021	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
9	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST

10	WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
11	WP(C)/6197/2021	DHANBAR KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, BTC
12	WP(C)/6201/2021	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
13	WP(C)/6203/2021	BHABANANDA PATOR AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
14	WP(C)/6216/2021	OMAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. J A AHMED MR. K M HASSAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6223/2021	ABDUL MANNAN Versus THE GOVT OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A PARAMANIK MR A ALI MR. Y ALI	SC, SEC. EDU.
ORDER (IMPLEADMENT OF PARTY)				
16	I.A.(Civil)/1614/2021 in WP(C)/237/2020	BETNA KAURBAHA MILAN HIGH SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	J U AHMED MR S R NAWAZ	SC, ELEM. EDU SC, ELEM. EDU MR. R C SAIKIA SC, BTC
	WITH WP(C)/237/2020	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
ADMISSION				
17	WP(C)/1762/2017	M/S. ABHIJIT INTERNATIONAL and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
18	WP(C)/1771/2017	M/S. THE EASTERN ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, TAXES SC, EXCISE DEPTT.
19	WP(C)/1838/2017	KDC BONDED WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
20	WP(C)/1873/2017	RADIANT MANUFACTURES PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.J CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, EXCISE DEPTT. SC, TAXES
21	WP(C)/2567/2017	SANJAY SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
22	WP(C)/2591/2017	RAMKRISHNA ROY Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	GA, ASSAM MR.P N GOSWAMI
23	WP(C)/2780/2017	KAMALESH SINGH Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI

24	WITH WP(C)/3070/2017	M/S. J.C. BUSINESS PVT. LTD and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.M DAS MR.K CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
25	WITH WP(C)/3962/2017	M/S. MID ASSAM BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MR. K CHOUDHURY	GA, ASSAM SC, FINANCE SC, EXCISE DEPTT.
26	WITH WP(C)/4915/2017	M/S. FLAMINGO BREWERIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
27	WITH WP(C)/4921/2017	RAFIQUL ISLAM Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
28	WITH WP(C)/4922/2017	KANU MOZINDER BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	
29	WITH WP(C)/4923/2017	M/S. BORGHAIN ENTERPRISE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
30	WITH WP(C)/4924/2017	M/S. MARUTI NANDAN BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
31	WITH WP(C)/5036/2017	M/S SUBHALAKHI BONDED WAREHOUSE PVT. LTD and ANR Versus THE STATE OF ASSAM AND 3 ORS	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
32	WITH WP(C)/5048/2017	M/S. S.B.BONDED WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
33	WITH WP(C)/5174/2017	M/S. UNION BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
34	WITH WP(C)/5514/2017	M/S. BARAK WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
35	WITH WP(C)/2290/2018	SARTHE RONGPI Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
36	WITH WP(C)/3416/2018	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
37	WITH WP(C)/3025/2020	SANJEEV KUMAR CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	SC, EXCISE DEPTT.
38	WP(C)/5148/2019 B/O	NABAMALLIKA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	SC, HIGHER EDU

39	WP(C)/658/2020 B/O WITH I.A.(Civil)/1952/2020 in WP(C)/658/2020 WITH	NABANITA SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS. PRINCIPAL, H.P.B. GIRLS COLLEGE Versus NABANITA SARMAH AND 5 ORS.	MR D MAHANTA MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, U G C MR D MAHANTA
40	WP(C)/6494/2019 WITH	DEEPA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
41	WP(C)/7959/2019 WITH	PRANAB JYOTI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
42	WP(C)/4504/2020	DR. PRANAB JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
43	WP(C)/3309/2020	HENASHREE DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M DAS	SC, G U SC, EDU
44	WP(C)/3328/2020	GOHIN KUMAR KULI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R DE	SC, HIGHER EDU MR P DEKA
45	WP(C)/4610/2020	KESHAB GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. L K BORAH MR. J PAWE	SC, SEC. EDU. MRS. R DEVI
46	WP(C)/1000/2021 B/O	BINAPANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MD E AHMED MR R KARIM	SC, SEC. EDU. SC, AG SC, PENSION SC, FINANCE
47	WP(C)/1117/2021 B/O	MOHAN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH
48	WP(C)/2443/2021 FIXED	BIBHA RANI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
49	WP(C)/4017/2021 WITH	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
50	Review.Pet./57/2021 WITH WP(C)/1049/2021 (D/O) WITH	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
51	Review.Pet./60/2021 WITH WP(C)/1181/2021 (D/O)	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
52	WP(C)/4218/2021	BHADRA KR DOLEY AND 8 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K DAS MR. A NARZARI MR. A THAKURIA	SC, SEC. EDU.
ORDERS				
53	WP(C)/2558/2017	KHUDEJA KHATUN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE

54	Cont.Cas(C)/449/2018 B/O	KALPANA BARUAH Versus PREETAM SAIKIA AND 2 ORS	MR. S K BARKATAKI MR B SHARMA MR. D K NATH	MR. S P BHATTACHARJEE MR. A DEKA (R2)
55	Cont.Cas(C)/631/2019 B/O	DILIP KUMAR DAS Versus PRITAM SAIKIA AND 3 ORS.	MR. D SAIKIA MR. I ALAM MR. T SK	MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S BISWAS MS. N M SARMA
56	Cont.Cas(C)/422/2020 B/O	PRIYA DAS Versus MR. PREETOM SAIKIA AND 4 ORS.	MR. K R PATGIRI MS P CHAKRABORTY MS. C DAS	MR S NEOGI MR S M T CHISTIE MR. B DEORI (R3)
57	WP(C)/3545/2020	BIMAL CHANDRA MEDHI Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
58	Cont.Cas(C)/100/2021 B/O	BIBHUTI KR MONDAL AND ANR Versus PREETOM SAIKIA, IAS	MR. J AHMED MS A HUSSAIN	
59	Cont.Cas(C)/216/2021 B/O	KAMLESWAR BRAHMA Versus PREETOM SAIKIA AND 2 ORS	MRS. R DEVI	MR. D SAIKIA (R2) MR S M T CHISTIE (R2) MS. P CHAKRABORTY (R2)
60	Cont.Cas(C)/263/2021 B/O	JIBAN CH BARMAN AND ANR Versus SMTI BIJOYA CHAUDHARY, ACS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D SAIKIA (R-1) MR. R MAZUMDAR (R-1) MR. A PHUKAN (R-1)
61	Cont.Cas(C)/296/2021 B/O	BINOD KARMAKAR AND 49 ORS. Versus BIJOYA CHOUDHURY	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	
62	I.A.(Civil)/912/2021 in WP(C)/1447/2021 WITH WP(C)/1447/2021	THE GAUHATI UNIVERSITY Versus BISWAJIT SARMA AND ANR. DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. P J PHUKAN (SC, G.U.) MR. U K NAIR MR. P SAIKIA	SC, HIGHER EDU MR. P SAIKIA SC, HIGHER EDU MR. K N CHOUDHURY (R- 2,3,4) MR. P J PHUKAN (R-2,3,4) SC, G U
63	I.A.(Civil)/1570/2021 B/O in WP(C)/3291/2018 WITH WP(C)/3291/2018	SONIT KUMAR BORA Versus GAUTAM KUMAR DAS AND 4 ORS. GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR. P MAHANTA MS. P SAHARIA (R5) MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	SC, APSC MR. A SARMA SC, TRANSPORT MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	WITH I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT

64	WITH WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
	WITH I.A.(Civil)/1567/2021 in WP(C)/3819/2018	SRI SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 4 ORS. A	MR. P MAHANTA MS. P SAHARIA (R13) MR. R B GOHAIN	SC, APSC SC, TRANSPORT
65	WITH WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
	WITH I.A.(Civil)/1571/2021 in WP(C)/3855/2018	SONIT KUMAR BORA Versus BABUL KR. GOGOI AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA (R5)	SC, APSC SC, TRANSPORT
66	WITH WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
67	I.A.(Civil)/1965/2021 IN WP(C) 1322/2015(D/O) B/O in WP(C)/1322/2015	ANOY JYOTI THAKUR Versus THE STATE OF ASSAM AND ORS	MS S R MAZARBHUIYA	SC, ELEM. EDU GA, ASSAM(R4)
	WITH I.A.(Civil)/1964/2021	ANOY JYOTI THAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR.J ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM(R4)
68	I.A.(Civil)/1971/2021 WITH WP(C) 4422/2020(D/O) B/O in WP(C)/4422/2020	GAYATRI BORO AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS L CHOUDHURY	SC, SEC. EDU.
69	WP(C)/4014/2021 FIXED	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	SC, SEC. EDU. GA, ASSAM

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021

7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3310/2021	MD. SAMSUL ISLAM Versus THE STATE OF ASSAM	MR. T K BHUYAN	PP, ASSAM
2	Bail Appln./3312/2021	ANUPAM ROY @ MONUJ ROY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
3	Bail Appln./3315/2021	MOTIBUR RAHMAN @ MOTI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
4	Bail Appln./3316/2021	SALIM UDDIN @ MD. SALIM UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
5	Bail Appln./3319/2021	EKBAL HUSSAIN @ MD. EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
6	Bail Appln./3321/2021	MRINAL KUMAR MAHANTA Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	PP, ASSAM
7	Bail Appln./3322/2021	PRANAB JYOTI NATH Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR	PP, ASSAM

8	Bail Appln./3323/2021	ANSARUL ISLAM @ RINKU AHMED Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
MOTION				
9	AB/3885/2021	MUSLIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
10	AB/3886/2021	EMRAN ALI @ BIJU ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
11	AB/3888/2021	ABU JULMOT ALI Versus THE STATE OF ASSAM	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
12	AB/3892/2021	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
13	AB/3895/2021	ANKUR JYOTI BHUYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	AB/3896/2021	JAMAL UDDIN Versus THE STATE OF ASSAM	MRS. B GOGOI MS. K BORUAH	PP, ASSAM
15	AB/3898/2021	AMIYA DEKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN MR. G C KAKATI	PP, ASSAM
16	AB/3899/2021	RATUL HUSSAIN SARDAR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
17	AB/3903/2021	MD. JABIRUL ISLAM Versus THE STATE OF ASSAM	MR B D DAS MR D KALITA	PP, ASSAM
ADMISSION				
18	CrI.A./431/2019	AMAL CHANDRA KALITA Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE	MR. D K DAS MR. D K DAS MR. R B GOHAIN MR. R B GOHAIN MS. M HANDIQUE MS. M HANDIQUE PP, ASSAM
19	CRL.A(J)/29/2021	ABDUL SHUBHAN Versus THE STTE OF ASSAM		PP, ASSAM
20	CRL.A(J)/38/2021	SMT. ANJANA BASUMOTARY Versus THE STTE OF ASSAM		PP, ASSAM
21	CrI.A./107/2021 WITH LCR (THREE FILES)	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
WITH				
22	CrI.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
23	CrI.A./191/2021	CIVIL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
WITH				
	I.A.(CrI.)/512/2021 in CrI.A./191/2021	CIVIL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./2325/2021 FIXED	MAHADEV BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
25	Bail Appln./3077/2021 FIXED	KUSHAL MEDHI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. N M DEKA	PP, ASSAM
26	Bail Appln./3084/2021 FIXED	MD. JAKARIA ALOM @ ZAKARIA ALOM Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
27	Bail Appln./3130/2021 FIXED	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/352/2021 FIXED	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
29	AB/993/2021 FIXED	MD. HABIBUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
30	AB/1165/2021 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
31	AB/1506/2021 FIXED	SHRI MADHAB NATH Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
32	AB/1718/2021 FIXED	SMTI. SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
33	AB/2663/2021 FIXED	SURAJIT RAY AND 3 ORS Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA	MR. M HUSSAIN PP, ASSAM
34	AB/2666/2021 FIXED	ANISUL HAQUE @ ANISUR ALI AND ANR Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
35	AB/2804/2021 FIXED	BAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
36	AB/2923/2021 FIXED	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	
37	AB/2937/2021 FIXED	DULAL UDDIN Versus THE STATE OF ASSAM	MR. A D CHOUDHURY MR. S CHOWDHURY	PP, ASSAM
38	AB/3017/2021 FIXED	MOIN UDDIN @ MOHIN UDDIN AND 13 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
39	AB/3021/2021 FIXED	BANDANA DAS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
40	AB/3052/2021 FIXED	BHABEN TALUKDAR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
41	AB/3054/2021 FIXED	AMAR DAS Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
42	AB/3159/2021 FIXED	MEHFUZ AKHTER KHAN AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
43	AB/3191/2021 FIXED	JITEN TIMUNG AND 6 ORS Versus THE STATE OF ASSAM	MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
44	AB/3488/2021 FIXED	MAHANTI PEGU Versus THE STATE OF ASSAM	MR. S SINHA MR. P KALITA	PP, ASSAM

45	AB/3491/2021 FIXED	EKRAMUL HOQUE @ MD. IKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
46	AB/3531/2021 FIXED	SUMAN MAJUMDER Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
47	AB/3583/2021 FIXED	NAZIM MONDAL AND ANR Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
48	AB/3585/2021 FIXED	AJIT KR SARKAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N HAQUE MR K UDDIN MR M HUSSAIN	PP, ASSAM
49	AB/3587/2021 FIXED	NASIR UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
50	AB/3589/2021 FIXED	PANKAJ KUMAR DAS Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI MR. R RAHMAN	PP, ASSAM
51	AB/3590/2021 FIXED	NABUR ALI Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
52	AB/3689/2021 FIXED	JAYA BARMAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
53	AB/3775/2021 FIXED	HURMAT ALI Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
54	WITH AB/3489/2021	SANJOY KUMAR BARMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	PP, ASSAM
<u>ORDERS</u>				
55	CrI.A./64/2016 WITH LCR (THREE FILES)	MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
56	CrI.A./264/2017 WITH LCR (SIX FILES)	SRI BIKASH BHARALI Versus THE STATE OF ASSAM and ANR	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	PP, ASSAM
57	CrI.A./87/2020 WITH LCR 4 FILES	ABDUL SALAM Versus MOINUL HAQUE AND 6 ORS	MR. S C BISWAS MR. A IKBAL MS A DAS MS M DAS MS A BORAH	MR. A S TAPADER (R-1,2,4,6) C M DEKA (R-1,2,4,6) PP, ASSAM
58	I.A.(CrI.)/319/2020 in CrI.A./1944/2020 WITH CrI.A./1944/2020 (Filing Number) WITH CrI.L.P./36/2020	SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR	G UDDIN MS. P A TALUKDAR PP, ASSAM
59	I.A.(CrI.)/491/2021 AB 3401/2020(D/O) in AB/3401/2020	SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS SIBUNAMA DAS Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. P D NAIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3233/2021 B/O	DIGANTA DAS Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3311/2021	SULTAN ALI Versus THE UNION OF INDIA	MR. B DEKA MS P BARUAH S AZIZ	MR. S C KEYAL SC, DRI
3	Bail Appln./3318/2021	SAITHANPARI Versus THE STATE OF ASSAM	MR. L R MAZUMDER	PP, ASSAM
4	Bail Appln./3320/2021	MOTLEB ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Bail Appln./3324/2021	SHARUKH AHMED @ MUKHTAR AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
MOTION				
6	AB/3890/2021	MD. IFTIKAR ALAM (BAPDHAN) Versus THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASAN	PP, ASSAM
7	AB/3894/2021	AMIR HAMJA AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/3897/2021	GUNESWARI BORO Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM

9	AB/3902/2021	KHAGEN KALITA Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
<u>ADMISSION</u>				
10	Tr.P.(CrI.)/24/2017	MAMPI BISWAS Versus RABINDRA CHANDRA MITRA	MS.D GHOSH MS.N DEKA	MS.P AHMED MS.H BUZAR BARUAH
11	CrI.Pet./461/2018	BHASKAR BARUAH Versus M/S KAUSHIK ENTERPRISE	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P KATAKI MRS R BEGUM MS. S D SARMAH
12	CrI.Pet./635/2018 WITH LCR 1 FILE	UTPAL NANDI Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
13	CrI.Pet./732/2018	BADRUL ISLAM LASKAR @ ROFIQUE UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. B SAHARIA (R2) MS. A AHMED (R2) PP, ASSAM MD. GIASH UDDIN (R2) MR JUNM LASKAR (R2)
14	CrI.Pet./941/2018	LAKHYA JYOTI BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MR. P K SARMA MS B MAHANTA MS. N KAKOTY	MR. A GANGULY (R2) MR. A DUTTA (R2) PP, ASSAM
15	CrI.Pet./1190/2018	DINESH KUMAR SHARMA Versus JUGAL KR. SAIKIA AND ANR.	MR. M CHOUDHURY MR. S P SHARMA MR. K CHOUDHURY	MR. R BORAH (R1) MR. R PHUKAN (R1) MR. P TALUKDAR (R1) PP, ASSAM
16	CrI.Pet./1229/2018	KAMALESWAR DEKA AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	MR. D BARUAH MR. A I Ali PP, ASSAM
17	CrI.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
18	CrI.Pet./206/2019	SRI SAI KRISHNA CONSTRUCTIONS AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. Z ISLAM MR. S P SHARMA MR. P BARUAH	MR. S SARMA (R2) MR. R HAZARIKA (R2) MR. C CHAKRAVARTY (R2) MR T MEELEE (R2) PP, ASSAM
19	CrI.Rev.P./311/2019 WITH LCR 1 FILE, B/O	BINAY KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KALITA	MS. P MAHANTA - R2 (Legal Aid Counsel) MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY MR RIZWAN YASIN PP, ASSAM
20	CrI.Pet./385/2019 WITH LCR 1 FILE	PUSPENDRA NATH BORAH Versus THE STATE OF ASSAM	MS. M DEV MR. A AHMED MR H R CHOUDHURY MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM
21	CrI.Pet./706/2019 B/O	BIKRAM DAS @ SUNU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	MR. M A I HUSSAIN (R-2) MR. S H ZAMAN (R-2) MS S DEKA PP, ASSAM
22	CrI.Pet./890/2019 WITH LCR 2 FILES	DIGANTA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY PP, ASSAM
23	CrI.Pet./117/2020 WITH LCR 2 FILES	MRS. PH. RUTH JOAN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. J SINHA MR. S P CHOUDHURY PP, ASSAM

24	WITH Crl.Pet./30/2021	PH. MANIDHAN SINGHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA PP, ASSAM
25	WITH Crl.Rev.P./162/2021	PH. MANIDHON SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. U K NAIR (R-2) MR. M P SARMA (R-2) MR. A BORO (R-2) MR A CHAKRABORTY (R-2) PP, ASSAM
26	WITH Crl.Pet./375/2021	ROBERT MAURICE KERR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
27	Crl.Pet./325/2020 B/O	ABDUS SALAM LASKAR Versus REHIMA BEGUM LASKAR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH	MS. S B CHOUDHURY
28	Crl.Rev.P./206/2021	SK. NEKBUL BIBI @ KUKILA BIBI AND 2 ORS. Versus SK. ANOR UDDIN AND 14 ORS.	MR. A M BARBHUIYA MS A BEGUM	MR. A H ALAMGIR
29	I.A.(Crl.)/240/2021 AB 1831/2020(D/O) in Crl.Pet./474/2020 WITH Crl.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR M BORAH	PP, ASSAM
		SMTI. RACHNA PURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MRS. P BARUAH MR. D GOGOI	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) PP, ASSAM
	WITH I.A.(Crl.)/247/2021 in Crl.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOUND MR. M BARUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2545/2021 FIXED	MD. WARISH @ ABOY AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
31	Bail Appln./3056/2021 FIXED	GIYASH UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
32	Bail Appln./3140/2021 FIXED	MD AMAN UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MS. A SINGHA	PP, ASSAM
33	Bail Appln./3187/2021 SCANNED COPY OF CASE DIARY, FIXED	AJIT SINGHA @ MONI SINGH AND ANR Versus THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
34	Bail Appln./3193/2021	ARJUN BARMAN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/2782/2021	BABLU ALI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
36	AB/2812/2021 FIXED	LACHIT SARMAH @ LACHIT SHARMA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
37	AB/3679/2021	MUKLESUR REJA Versus THE STATE OF ASSAM	MR H SARMA MR. A D CHOUDHURY	PP, ASSAM

ORDERS

38	Crl.A./145/2014 WITH OFFICE NOTE, LCR 5 FILES	MUSTT. KUDRATANI KHATUN @ RAMISA KHATOON Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.M ALAMGEER	PP, ASSAM
39	Crl.Pet./878/2014	MD. SAIDUR RAHMAN and 2 ORS Versus MD. SOFIAL JAMAL and ANR.	MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY	PP, ASSAM
40	Crl.A./383/2019 WITH OFFICE NOTE, LCR 3 FILES	MD. JANAB ALI MANDAL Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	PP, ASSAM
41	Crl.Pet./681/2019	DR. ANUPAMA HANSE Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN	PP, ASSAM
42	Crl.Pet./1078/2019	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
43	Crl.L.P./33/2020 WITH LCR 3 FILES in Crl.A./11817/2019 WITH Crl.A./11817/2019 (Filing Number)	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV MR. D K BORAH	PP, ASSAM
44	I.A.(Crl.)/153/2020 in Crl.A./10062/2019 WITH Crl.A./10062/2019 (Filing Number) WITH I.A.(Crl.)/10063/2019 (Filing Number)	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR SRI ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
45	Crl.Pet./144/2021	HUSSAIN MD ABU TAHER Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
46	Crl.Pet./145/2021	HUSSAIN MD ABU TAHER AND 3 ORS Versus SENEHI BEGUM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH A CHAKMA	PP, ASSAM
47	I.A.(Crl.)/252/2021 WITH LCR 4 FILES, B/O in Crl.A./115/2021 WITH Crl.A./115/2021	ABUL NASAR @ MD ABUL NASAR Versus THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM
48	Crl.Pet./328/2021	ABUL NASAR @ MD ABUL NASAR Versus THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM
49	Crl.Pet./432/2021	ADURI KHATUN Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR. S K M ALOMGIR	MR M AHMED MR R A AHMED PP, ASSAM
49	Crl.Pet./432/2021	KALYAN KUMAR BHUYAN Versus SANTA KALITA AND ANR	MR. A KHOUND	MR J DAS PP, ASSAM
50	I.A.(Crl.)/465/2021 in Crl.Pet./5/2021	ON THE DEATH OF REP. NO 2 , HIS LEGAL HEIRS , RAHILA BEYPI AND ORS. Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./564/2021	ABHIMANYU DAS Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
2	Crl.Pet./634/2021	ABU BOKKAR SIDDIQUE Versus HOSENARA BEGUM AND ANR	MR D KALITA	PP, ASSAM (R2)
3	Crl.Pet./645/2021	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
4	Crl.Pet./659/2021	HEMANTA DUTTA Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
5	Crl.Pet./667/2021 FIXED	PARASH HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR A SHARMA MR T K DAS	PP, ASSAM
6	Crl.Pet./675/2021	IMRAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
7	Crl.Pet./676/2021	AVINASH PATOR Versus THE STATE OF ASSAM AND ANR	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

ADMISSION

8	WP(C)/3581/2014 FIXED	SMTI GEETANJALI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
9	WP(C)/5195/2014 FIXED	PROSENJIT JOARDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.A R SIKDAR MS.M DAS MR.N AHMED	GA, ASSAM MS.R GOGOI
10	WP(C)/6351/2015 FIXED	SHEO KUMAR RAM Versus THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN	MR.A K SARKAR MR.U K NAIR MS.M BARMAN(Rly.Adv.,R-2) MR.A CHETRY SC, RAILWAY
11	WP(C)/903/2016	RANJIT CH. DEKA and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
12	WP(C)/5938/2016 FIXED	DAMAYANTI BORO Versus THE STATE OF ASSAM AND 8 ORS	MR.K SARMA MR.D DAS MS.K M SARMA MR.R RAHMAN	GA, ASSAM MS.M D BORAH SC, P & R D
13	WP(C)/6699/2016 FIXED	PRANESWAR RABHA and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	MS. B BHUYAN MR. P NAYAK (SC, FINANCE) SC, PWD (ROADS)
14	WP(C)/2770/2019	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
15	WP(C)/4922/2019	JAYANTA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. G K MEDHI MR K JAIN	GA, ASSAM SC, IRRIGATION
16	WP(C)/5312/2019	AFZALA KHANAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PNRD GA, ASSAM
17	WP(C)/7599/2019 FIXED	SAYED WAZED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
18	WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS R R MUZIB	GA, ASSAM
	WITH I.A.(Civil)/227/2021 in WP(C)/2474/2020	DIPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MS R R MUZIB	GA, ASSAM
19	WP(C)/3793/2020 FIXED	RANJU DAS Versus STATE OF ASSAM AND 5 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM SC, P H E
20	WP(C)/4683/2020 FIXED	CHENGA KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
21	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
22	WP(C)/4999/2020	PRADIP DAS Versus THE UNION OF INDIA AND 5 ORS	MR. P BORAH MRS K M SAIKIA	MR. M PHUKAN MRS S BARUAH ASSTT.S.G.I.
23	WP(C)/163/2021 FIXED	UTPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, PWD
24	CrI.Pet./428/2021 B/O	HAREN SARMA Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR G J SAIKIA (R-2) MR. N DAS (R-2) MR S DAS (R-2) PP, ASSAM

25	WP(C)/1153/2021	KALYANI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM MR. A J DAS MR P DEKA MR G RENGMA SC, GAD
26	WP(C)/4379/2021 FIXED	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	ASSTT.S.G.I.
27	WP(C)/4422/2021 FIXED	SRIMANTA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN	SC, AG SC. I.W.T.
28	WP(C)/4423/2021 FIXED	KUNJA LATA BORAH Versus ASSAM GRAMIN VIKASH BANK AND 7 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. DILIP DEY (R-5) MS T NANDI (R-5) MS J SARMAH MS. M DEY
29	WP(C)/4435/2021 FIXED	YOUSUF ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
30	WP(C)/4465/2021 FIXED	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
31	WP(C)/4503/2021 FIXED	PADMESWARI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
32	WP(C)/5511/2021 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
ORDERS				
33	Cont.Cas(C)/11/2018 (PERSONAL APPEARANCE AT 10:30AM) FIXED	JUGESWAR NATH Versus P.K.BURAGOHAIN	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI
34	Cont.Cas(C)/24/2021 B/O	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR DEBA KUMAR DAS MS. P BHUYAN	
35	Crl.Pet./525/2021 B/O	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	PP, ASSAM
36	Crl.Pet./607/2021 FIXED	TAHER AHMED BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
37	WP(C)/4502/2021 FIXED	CONSTABLE/GENERAL DUTY FORCE NO. 155131872 UTTAM KUMAR DEBBARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
HEARING				
38	WP(C)/997/2010 FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON

	WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
39	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
40	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
41	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
42	WP(C)/1686/2014 WITH LCR FIXED	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR.	MR. S N TAMULI	MR.C BARUAH MR.B BARUAH

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
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18)	MR. N DHAR	22-11-2021	To	22-12-2021
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20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021

25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
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30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./392/2017	RAJESH SHAH Versus THE STATE OF ASSAM and ANR.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	PP, ASSAM
2	Crl.Rev.P./163/2018 FIXED	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	MR D K BORDOLOI MR. S P CHITTAWAT
3	Crl.Rev.P./202/2019	MILAN DAS Versus SMT. GEETANJALI DAS	MS B DEVI MR. R SARMA MRS. G M D BAISHYA	MS. R GOSWAMI (Legl Aid Counsel) MS. R GOSWAMI (Legl Aid Counsel)
4	Crl.Rev.P./219/2019	MD. AZGAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	DR. B U AHMED MR R ISLAM PP, ASSAM
5	Crl.Rev.P./376/2019 WITH LCR 1 FILE	RABIN DEKA Versus SMTI MALAYA DAS	K U AHMED MR. M HOSSAIN	MR. U B SARMA MR. R PATOWARY
6	Crl.Rev.P./495/2019 WITH LCR 4 FILES	HEMOKANTA TAMULY Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA	MR. U K DAS MS. B D SARMAH PP, ASSAM MR. T SARMA MR. H GOSWAMI
7	Crl.Rev.P./504/2019 WITH LCR 1 FILE	ALLAUDDIN ALI Versus RAHILA BEGUM	MR. S D PURKAYASTHA MR. P KATAKI MR. A DEKA	MR R K MOUR MR P DAS
8	Crl.Rev.P./19/2020 WITH LCR 4 FILES	GITAM KATAKI Versus SAGAR SAIKIA AND ANR.	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. D K KOTHARI MR. B DEKA PP, ASSAM
9	Crl.Rev.P./113/2021 WITH LCR 2 FILES	MD. RAMIJ ALI Versus THE STATE OF ASSAM	MR. S HAZARIKA MS M HAZARIKA	PP, ASSAM
10	MACApp./188/2021 FIXED	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. GEETIKA DAS PATHAK AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R-1,2) MR. M ISLAM (R-1,2) MS. J GHOSH (R-1,2)

	WITH I.A.(Civil)/1338/2021 in MACApp./188/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. GEETIKA DAS PATHAK AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	
11	MACApp./287/2021	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS. (A)	MR. R K BHATRA MR D BHUYAN	MR. A GANGULY
	WITH I.A.(Civil)/1937/2021 in MACApp./287/2021	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS. (A)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. A GANGULY
12	MACApp./290/2021	RABI KHAN Versus NATIONAL INSURANCE CO. LTD.,	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	MR. A J SAIKIA MR. A J SAIKIA MR G S BORO
13	MACApp./297/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. GANESWARI DAIMARI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
	WITH I.A.(Civil)/1979/2021 in MACApp./297/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. GANESWARI DAIMARI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	
14	MACApp./299/2021	M/S NEW INDIA ASSURANCE COMPANY LTD. Versus SYEDA JARINA KAZI AND 5 ORS.	MR. K K BHATTA MS R DEVI	
	WITH I.A.(Civil)/1983/2021 in MACApp./299/2021	M/S NEW INDIA ASSURANCE COMPANY LTD. Versus SYEDA JARINA KAZI AND 5 ORS.	MR. K K BHATTA MS R DEVI	
15	MACApp./300/2021	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1984/2021 in MACApp./300/2021	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
16	MACApp./304/2021	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. ANUMA DOHUTIA AND 5 ORS.	MR. K K BHATTA	
	WITH I.A.(Civil)/1992/2021 in MACApp./304/2021	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. ANUMA DOHUTIA AND 5 ORS.	MR. K K BHATTA	
17	MACApp./308/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DUTTA @ SONU @ SHANU AND 4 ORS.	MR. R GOSWAMI MR S K BEHARA	
	WITH I.A.(Civil)/1997/2021 in MACApp./308/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DUTTA @ SONU @ SHANU AND 4 ORS.	MR. R GOSWAMI MR S K BEHARA	
ORDERS				
18	Crl.Rev.P./333/2009 WITH LCR 4 FILES AND 1 REGISTER	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
19	Crl.Rev.P./450/2018 WITH LCR 1 FILE	BIRESHWAR RAVA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM

	WITH I.A.(CrI.)/890/2018 in CrI.Rev.P./450/2018	BIRESHWAR RAVA AND 3 ORS. Versus STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM
20	I.A.(Civil)/2331/2018 in MACApp./581/2018	MD NECHARUDDIN AHMED Versus SRI RITURAJ PATHAK AND 2 ORS	MS. N S THAKURIA MR. N DAS	
	WITH MACApp./581/2018	MD NECHARUDDIN AHMED Versus SRI RITURAJ PATHAK AND 2 ORS	MS. N S THAKURIA MR. N DAS	
	WITH I.A.(Civil)/2333/2018 in MACApp./581/2018	MD NECHARUDDIN AHMED Versus SRI RITURAJ PATHAK AND 2 ORS	MS. N S THAKURIA MR. N DAS	
21	I.A.(Civil)/3088/2018 in MACApp./767/2018	SMTI MARAMI KALITA Versus THE DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR H DAS MS. U HAZARIKA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
	WITH MACApp./767/2018	SMTI MARAMI KALITA Versus THE DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR H DAS MS. U HAZARIKA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
22	I.A.(Civil)/3261/2018 in MACApp./820/2018	SMT SURABHI BISWASH Versus SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
	WITH MACApp./820/2018	SMT SURABHI BISWASH Versus SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	
23	I.A.(Civil)/3836/2018 in MACApp./922/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA FOR CAVEATOR
	WITH MACApp./922/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/3838/2018 in MACApp./922/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI CHANDRA MAYA DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/2243/2020 in MACApp./922/2018	SMTI CHANDRA MAYA DEVI AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD	MR D MONDAL	MR. R GOSWAMI
24	I.A.(Civil)/39/2019 in MACApp./15059/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./15059/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR	
25	I.A.(Civil)/90/2019 in MACApp./14957/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMT MINA MAHANTA AND 9 ORS	MR. R GOSWAMI	MR. A J SAIKIA MR. D DAS (R1-R4) MR. B KAKATI MR C KALITA MR. B J TALUKDAR (R1-R4)

	WITH MACApp./14957/2018 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMT MINA MAHANTA AND 9 ORS		
26	MACApp./123/2019 WITH LCR	SMTI GEETA BARO AND 4 ORS Versus ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED AND 2 ORS	MR. A LAL	
27	WITH MACApp./386/2019	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD Versus SMTI. GEETA BORO AND 5 ORS	MRS. L SHARMA MR. S S SHARMA MR. B J MUKHERJEE	MR. M BEZBARUAH MR. A LAL MR. B DAS MR. A BRAHMA MS. M BAISHYA FOR CAVEATOR
28	Crl.Rev.P./279/2019	NURUL ALAM HUSSAIN Versus STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. P K SHARMA	PP, ASSAM
29	Crl.Rev.P./388/2019 WITH LCR 1 FILE	MUKLESHUR RAHMAN Versus MUSTT. NARJIDA HASAN AND ANR.	MR A SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE PP, ASSAM (R2)
30	MACApp./520/2019 WITH LCR	SMTI. SUNITA TIMUNGPI AND ANR Versus SRI LAKHI RAM KONWAR AND 4 ORS	MR D K KALITA MR. N ANAND MR. K K PARASAR	MR. B P BORAH MS. R D MOZUMDAR MR. R K BHATRA (R3) MR P J DUTTA MS. C MOZUMDAR MR. S P SHARMA MR R S RONGHANG MS R GANGAWAT (R3) MS M N KONYAK (R3)
31	MACApp./521/2019	UNION OF INDIA AND 2 ORS Versus SMTI. ANSUMI BARO	MR. K K PARASAR SC, C.G.C.	MS. P BHATTACHARYA MR. A BORUA
32	MACApp./522/2019 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. LAKHIPATI MURA AND ANR	MR SISHIR DUTTA MD. A AHMED MR. S DUTTA MR S DUTTA	MR. S P CHOUDHURY
33	MACApp./542/2019 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. RIYAJUL ALI AND 2 ORS.	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR D MONDAL
34	MACApp./543/2019 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. I HUSSAIN MR. P SUNDI MR. L R MAZUMDER MR. L R MAZUMDER MD. I HUSSAIN
	WITH I.A.(Civil)/3522/2019 in MACApp./543/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
35	I.A.(Civil)/3898/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3466/2018 in MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)

	WITH I.A.(Civil)/3902/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH I.A.(Civil)/3903/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
36	Crl.Rev.P./175/2020	ANOWAR HUSSAIN @ ANOWARUDDIN HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
37	Crl.Rev.P./232/2020	PANKAJ PAUL @ PANKU Versus THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. N HASAN MR. C CHAKRAVARTY	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
38	I.A.(Crl.)/538/2020 in Crl.Rev.P./7336/2020	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
	WITH Crl.Rev.P./7336/2020 (Filing Number)	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY	
39	I.A.(Civil)/1715/2020 IN MAC.APP. 667/2017(D/O), B/O in Review.Pet./6075/2020	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. BANTI DEKA AND 6 ORS.	MR. R GOSWAMI MR D DEKA	MR. A MANNAF MR. A MANNAF MD A S ALI
	WITH Review.Pet./6075/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus BANTI DEKA AND 6 ORS (F)		
40	Crl.Rev.P./149/2021 WITH LCR 2 FILES	PRANAB BARMAN Versus DIPTI BARMAN AND ANR.	MR. B PRASAD MR P J BORAH MR. B KHOUND	MR. S DIHINGIA MR I HASSAN MR. S DUTTA
41	I.A.(Civil)/1699/2021 WITH LCR, FIXED in MACApp./135/2019	SMTI DHIRU BORA Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. B CHETRI MS. D J BORAH (r-1) MS. J TALUKDAR	MR. B CHETRI
	WITH MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
42	I.A.(Civil)/1980/2021 in MACApp./9068/2021	SMT. CHAYA SANGMA Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. A BARUAH MR. J P MORE	
	WITH MACApp./9068/2021 (Filing Number)	SMT. CHAYA SANGMA Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. A BARUAH MR. J P MORE	
43	I.A.(Civil)/1981/2021 in MACApp./9138/2021	SMTI SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	

WITH
MACApp./9138/2021
(Filing Number)

SABITA DEKA
Versus
ORIENTAL INSURANCE COM. LTD. B

B R DAS

HEARING

44 MACApp./135/2015
WITH LCR, FIXED

SMT SARALA DEKA and 4 ORS
Versus
SRI DIPEN CHANDRA DAS and ANR

MR.A C MAHANTA
MR.B K JAIN
MS.M DASGUPTA
MS.B DAS

MR.S DUTTA (R-2)
MS.N MODI(R-2)
MR.N KALITA (R-2)
MR.C SHARMA (R-2)
MR.S K SARMA-1
MR.SIDHANT DUTTA (R-2)

WITH
I.A.(Civil)/2256/2018
in MACApp./135/2015

SMT SARALA DEKA and 4 ORS
Versus
SRI DIPEN CHANDRA DAS and ANR

MR. B K JAIN

MR. S DUTTA
MR. C SHARMA

45 MACApp./218/2017
WITH LCR, FIXED

UNITED INDIA INSURANCE CO. LTD
Versus
SMT BANDANA PATHAK and 8 ORS

MR.K K BHATRA
MR.S DAS
MR.R K BHATRA
MS.A BORA
MS.P HUJURI
MR A SAIKIA
MR.D K BHATRA

MR.B K JAIN(R-1)(R- 3&4)
MR.R GOSWAMI(R-7)
MR.M RAHMAN(R- 5&6)
MR.A K AZAD(R-8)
MR.A PATHAK(R- 3&4)
MS.M DASGUPTA(R-1)(R-3&4)
MS.M SAIKIAR-7
MR.I AHMED(R- 5&6)
MS.P BORTHAKUR(R-7)

WITH
CO/25/2017
in MACApp./218/2017

SMT BANDANA PATHAK and 3 ORS
Versus
UNITED INDIA INSURANCE CO LTD and 5 ORS

MR.B K JAIN
MS.M DASGUPTA

MR.S DAS
MR.D K BHATRA

WITH
I.A.(Civil)/3617/2017
in MACApp./218/2017

SMT BANDANA PATHAK and ANR
Versus
UNITED INDIA INSURANCE CO. LTD

MR.B K JAIN
MS.M DASGUPTA

MR.K K BHATRA
MR.R K BHATRA

46 MACApp./1001/2018
WITH LCR, B/O

ORIENTAL INSURANCE COMPANY LTD
Versus
SRI SANJIB SARKAR AND 2 ORS

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. P K DAS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021

21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2261/2014	MD. SAFUR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MR.M KHATANIAR MRA R BHUYAN MRS.K M TALUKDAR MR.A RAHMAN	GA, ASSAM SC, FOREST MS.K PHUKAN SC, BTC
2	WP(C)/5471/2015 CAVT. NO.301/2/015	NURUL ISLAM BORBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.B K PURKAYASTHA(R-4) MR.S D PURAKAYATHA MR. S P CHOUDHURY MR. S P CHOUDHURY MS.K DEKA(R-4) FOR CAVEATOR
	WITH I.A.(Civil)/1862/2021 in WP(C)/5471/2015	ON THE DEATH OF NURUL ISLAM BORBHUIYA HIS LEGAL HEIRS RINA ISLAM BARBHUIYA AND OTHERS Versus STATE OF ASSAM AND 4 ORS.	MR. N DHAR	GA, ASSAM MR.S D PURAKAYATHA MR. S P CHOUDHURY
3	WP(C)/624/2016	SAMARJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH	GA, ASSAM MR. B SARMA (R-4&5) MR. H DAS (R-4&5) MR. R K SARMA (R-4&5)
4	WP(C)/916/2016	RANJIT KR. MONDAL and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM

5	WP(C)/5682/2016	PATARKUCHI VILLAGE DEFENCE PARTY and ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M CHIRING MR. A DEKA MR. D C C PHUKAN MRS. J GOGOI MR. U BHATTACHARYA	MR. A K SARMA (R-4 to R-8) MS. N KALITA (R-4 to R-8) MS. M BHATTACHARJEE, (ADDL. SR. GA, ASSAM) MR. H J TAMULI (R-4 to R-8) MR. D KALITA (R-4 to R-8)
6	WP(C)/6838/2016	AJOY CHOUDHARY Versus THE UNION OF INDIA and 5 ORS	MR. J U AHMED MR. N K MURRY	SC, RAILWAY
7	WP(C)/1191/2017	KAMAL SINGH DUGAR Versus THE RUBBER BOARD and 5 ORS.	MS. D BORGOHAIN MS. M SARMAH MR. P GOHAIN	MR. B D DAS (R-4) MS. R DEKA (R-4) MR. D NATHR-4 MR. D DAS MR. D THOUSAN
8	WP(C)/1966/2017	HRIDAY BORAH Versus THE STATE OF ASSAM and 5 ORS.	MR. M DEKA MR. B J TALUKDAR	GA, ASSAM
WITH				
9	WP(C)/2611/2016	HRIDAY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. R PHUKAN	SC, FOREST
10	WP(C)/2247/2017	HEMOLATA DAS Versus THE STATE OF ASSAM and 4 ORS.	MS. R GOGOI MS. D DUTTA MR. PARAG J SAIKIA	MR. S CHAUHAN (R-5) GA, ASSAM MR. A R SHOME (R-5)
11	WP(C)/2950/2017	JEWTI N.G.O. Versus THE STATE OF ASSAM and 4 ORS.	MR. A SARMA MR. U CHOUDHURY MR. G BHARADWAJ	GA, ASSAM
12	WP(C)/4474/2017	RANGAGORAH FISHERMEN CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR. S BANIK MR. H GUPTA	GA, ASSAM
13	WP(C)/6965/2017 FIXED	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
WITH				
	I.A.(Civil)/1143/2018 in WP(C)/6965/2017	SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
14	WP(C)/3281/2018	LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)
15	WP(C)/8142/2019 FIXED	ALI HUSSAIN BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
16	WP(C)/9418/2019 B/A	M/S. A.B.CONSTRUCTIONS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	SC, BTC
17	WP(C)/76/2020	BIKASH THAKURIA Versus BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR. R PHUKAN MS. M MEDHI MS. M DEKA	SC, BTC SC, PWD

18	WP(C)/3273/2020	HABIBUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	G UDDIN MR. N I KHAN MS. P A TALUKDAR	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA MR E AHMED MR. S UPADHAY
19	WP(C)/3474/2020 FIXED	JUSTICE (RETD) MR. BASU DEO AGARWAL Versus THE STATE BANK OF INDIA AND ANR.	MR D DEKA	MR. N BARUA MR U SARMA
20	WP(C)/3591/2020	ROMJAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNRD GA, ASSAM
21	WP(C)/3605/2020	BITUL DEORI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. U K DEKA	GA, ASSAM MR. P J SAIKIA (R7) MR. R S MISHRA (R7) MR K J SAIKIA (R7) SC, FOREST
22	WP(C)/3941/2020 B/O	BASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH	SC, PNRD SC, BTC
23	WP(C)/5565/2020	SAGIR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM
24	WP(C)/366/2021 B/O	MD. BASER ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
25	WP(C)/576/2021	ANURUMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I C DEKA MS. D BARMAN MRS. M BURHAGOHAIN MR. D J SAIKIA	GA, ASSAM SC, EXCISE DEPTT.
26	WP(C)/1957/2021 B/O	MES BUILDERS ASSOCIATION OF INDIA Versus THE UNION OF INDIA AND 5 ORS	MS. M BORAH MR S DAS	MR. K K PARASAR ASSTT.S.G.I.
27	WP(C)/4044/2021	B K CONSTRUCTION Versus MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)
ORDERS				
28	WP(C)/6082/2015	PRADIP KUMAR DAS and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B P SINHA MS.N DAS MS.R SARKAR	GA, ASSAM SC, TRANSPORT MS.K DUTTA
29	I.A.(Civil)/3247/2017 WITH WP(C)/4040/2016 (D/O), CAVT.NO./1286/2017 in MACApp./72/2018	MAMTA DAS and 2 ORS Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 6 ORS	MR.S K JAIN	DR.B AHMED MR.K K BHATRA(R- 1 to 4) MR.A BORAH(R- 1 to 4) MR.R K BHATRA(R- 1-4) MS.P HUJURIR- 1-4 MR A SAIKIA(R- 1 to 4) MS.S DAS(R- 1-4)
	WITH MACApp./72/2018	NEW INDIA ASSURANCE CO. LTD. Versus SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P C B NAIR MR. S K JAIN (R1-R3) MR. B K JAIN MS. P C BARNALI NAIR (R1- R3) FOR CAVEATOR MS. S TALUKDAR (R1-R3)
	WITH I.A.(Civil)/417/2018 in MACApp./72/2018	NEW INDIA ASSURANCE CO. LTD. Versus SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MS. S TALUKDAR

30	WITH CO/27/2019	SMTI. MAMTA DAS AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.	MR. S K JAIN MR. N DEKA MS. P C BARNALI NAIR	MR. R GOSWAMI
31	Cont.Cas(C)/151/2019 FIXED	NABIN TALUKDAR Versus MUNINDRA SHARMA	MS B DEVI MR. R P SARMAH MR. R SARMA MRS. R DEVI MR. A R TAHBILDAR MS. S D SAIKIA	MR. B J GHOSH
32	Review.Pet./180/2019 WITH WP(C)/1230/2016 (D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	
33	Review.Pet./189/2019 WITH WP(C)/8734/2018 (D/O)	M/S BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. (BISCO) AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	SC, NEDFI SC, PNB
34	WP(C)/593/2020	PUJA CARRIERS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR S BANDOPADHYAY MR S A SIKDER	SC, I O C
35	WP(C)/1763/2020	ABED ALI AND 56 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. A S TAPADER	GA, ASSAM SC. REVENUE
36	I.A.(Civil)/2195/2020 WP(C)/3910/2011 (D/O) in WP(C)/3910/2011	SMT. SIROJA BEGUM and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR. R ALI MR M Z SHAH	MR. D C C PHUKAN (R- 4,5,6,7) T KAKATI (R-4,5,6,7)
37	WP(C)/2556/2020	M/S. LHAKPA TRADING AGENCY AND ANR. Versus BANK OF INDIA AND ANR.	MR. M KHATANIAR MR. M KATAKI	
38	WP(C)/3816/2020	AMITAV PAUL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR H I CHOUDHURY G UDDIN	MR J ABEDIN SC, CO OP MR. K I MAZUMDER
39	WP(C)/5244/2020	MASUMA AKHTAR TAPADAR AND ANR Versus THE UNION OF INDIA AND 10 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS. SABANA ZANIFAR YESHMIN	GA, ASSAM MR. R DE MR. P NEOG ASSTT.S.G.I.
40	Cont.Cas(C)/303/2021 FIXED	SAMARESH SINHA Versus KESANG YANGZOM SHERPA AND ANR		
41	I.A.(Civil)/578/2021 in WP(C)/293/2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA Versus BABURAM BASUMATARY AND 214 ORS.	SC, NHAI	MR. R ALI MR. H A AHMED
	WITH WP(C)/293/2020	BABURAM BASUMATARY AND 212 ORS. Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 2 ORS. (A)	GA, ASSAM MR. H A AHMED R ALI MR A S SK	MR. P S DEKA (SC, R-2) SC, NHAI MS. K PHUKAN, GA (R-3) MR. R K TALUKDAR (SC, R- 1) SC, REVENUE
42	I.A.(Civil)/1554/2021 FIXED in WP(C)/254/2021	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus THE MANAGING DIRECTOR,	MR S KHOUND	MR. M GOGOI
	WITH WP(C)/254/2021 CAVT. NO. 00532/021,	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
43	I.A.(Civil)/1667/2021 in WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL

	WITH WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL
44	I.A.(Civil)/1815/2021 in WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL
	WITH WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	SC, APDCL
45	I.A.(Civil)/1829/2021 in WP(C)/3232/2021	KISHORE JYOTI ROY AND ANR Versus THE STATE OF ASSAM AND 31 ORS	MR H DAS	GA, ASSAM
	WITH WP(C)/3232/2021	KISHORE JYOTI ROY AND ANR Versus THE STATE OF ASSAM AND 31 ORS	MR H DAS R BORUAH	GA, ASSAM
46	I.A.(Civil)/1854/2021 in WP(C)/3468/2021	AKHIL HAZARIKA Versus JUNMONI BEZBARUAH AND 7 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	MR U S BORGHAIN MS. P DAS
	WITH WP(C)/3468/2021	JUNMONI BEZBARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR U S BORGHAIN MS. P DAS	MR. P BORA GA, ASSAM MR. A CHETIA MS. S. TODI SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021

30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3280/2021	MD. SHARIFUL HAQUE Versus THE STATE OF ASSAM	MR. N J GOGOI MR K BROOK	PP, ASSAM
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3212/2019 in WP(C)/1963/2017 WITH WP(C)/1963/2017	INDIAN OVERSEASE BANK Versus M/ BEHEATING TEA ESTATE M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK and 2 ORS.	MR P C GOSWAMI MRS S GOSWAMI MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR. S DEKA MR. A D CHOUDHURY MR. M BORAH GA, ASSAM MR.P C GOSWAMI(R-1) MISS S GOSWAMI(R-1)
3	WITH WP(C)/6775/2019	M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK AND 2 ORS.	MR A D CHOUDHURY MR. S DEKA MS. J BORO MR. T CHAKRABORTY	MR. P C GOSWAMI MISS S GOSWAMI ASSTT.S.G.I.
4	WITH WP(C)/2794/2020 I.A.(Civil)/1757/2021 in WP(C)/2794/2020	M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK AND 2 ORS M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK AND ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MS. J BORO MR. S DEKA MR. S DEKA MS. J BORO	SC, I O B ASSTT.S.G.I.
<u>ADMISSION</u>				
5	WP(C)/5998/2014	M/S JAYANTA KUMAR GHOSH Versus THE UNION OF INDIA and 4 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY	MR.A K SARKAR MR.C BORUAH MR.U K NAIR MRS.N K DEVI MR.A CHETRY SC, NF RLY MR.N A SINGH
6	WP(C)/6299/2014	AYNAL HAQUE and 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM

7	WP(C)/786/2015	PORITOSH BHORODWAJ Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	GA, ASSAM(R1-3) MR.R SARMAR-4 MR.P P BARUAH(R-4) MR.U B SARMA(R-4) MS.J DEKA(R-4) MR.G MISHRA(R-4) ASSTT.S.G.I.(R-5)
8	WP(C)/838/2015 FIXED	BHUPENDRA NATH BORGOHAIN and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.DEBEN SAIKIA	MR.P J PHUKAN(R5) GA, ASSAM(R1-4) MR.P HAZARIKA(R-6) MR.S KAKATI(R-6) SC, PCB MR.C CHAKRABORTY(R-6)
9	WP(C)/4041/2015	MRS. REETA DUTTA HAZORIKA Versus EMPLOYEE STATE INSURANCE CORPORATION and 3 ORS.	MR. A C SARMA MR.P C GOSWAMI MR.M DUTTA MR.D K SHARMA MR G BHARADWAJ MR.A BAISHYA	MR.K K NANDI MR.D THAKUR(R-4) MS.B DAS(R-4) MR.N NATH(R-4) SC, HIGHER EDUCATIONR3 SC, ESI(R1 & 2)
10	WP(C)/4338/2015	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. P C DEY MR.S DAS MR B CHANDA MR B ACHARYYA MR.H A SARKAR	SC, CO-OP. GA, ASSAM MR. D N BORAH (R-9) N CHAUDHURY (R-9) MR.B AHMED
11	WP(C)/6243/2015	NORTH EAST REGION FINSERVICES LIMITED and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P HAZARIKA MR.M CHOUDHURY MR.M MISRA	MR.S S SHARMA(R-6) GA, ASSAM MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MRA SHARMA(R-6) SC, FINANCER3
12	WP(C)/359/2016 FIXED	USHA DUTTA and ANR Versus THE UNION OF INDIA and 4 ORS	MR G P BHOWMIK MR. R HAZARIKA MS. P CHETIA	MR. A K SARKAR MR. D K DEY SC, NF RLY
13	WP(C)/4298/2016	BIRSING JARUA ANCHALIK PANCHAYAT Versus THE STATE OF ASSAM AND 5 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.Y DOLOI(R- 1-6) MS.B BHUYAN SC, IWT SC, TRANSPORT DEPARTMENT ADDL. AG, ASSAM SC, O I L
14	WP(C)/4215/2020 FIXED	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
	WITH I.A.(Civil)/1380/2021 in WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA
15	WP(C)/2950/2021	M/S MALINI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, FOREST SC, BTC
<u>BAIL HEARING</u>				
16	AB/2791/2021	SYED MINTUL AHMED @ HAQUE Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>ORDERS</u>				
17	WP(C)/5075/2014 FIXED	JAYNAL ABEDIN SK. and 75 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.S C BISWAS MR.S DAS MS.E SHITIRI MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM MR.D DAS SC, BTADC

18	WP(C)/4255/2015 WITH LCR 2 FILES	PABITRA BHUYAN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	DR. R SARMAH MR.S GOGOI MS. M PAUL	MRR CHAKRABORTY(R-5, 6 & 7) GA, ASSAM MR.P K KALITAR-5, 6 and 7 MR.M CHALIHA(R-5, 6 & 7)
19	WP(C)/7326/2015 WITH I.A (C)136/2016(D/O)	MAA NANASHA PRINTERS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.SK S N MOHAMMAD MR.A DEKA	GA, ASSAM MR.R SARMA(R-3&4) MR.D DAS(R-3&4) MR.R SENSUAR-3and4
	WITH I.A./2740/2015 in WP(C)/7326/2015	PRADIP ADVERTISING Versus MAA NANASHA PRINTERS and 4 ORS.	MR.R SARMA MR.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA
	WITH I.A./2741/2015 in WP(C)/7326/2015	DELTA PUBLICITY Versus MAA NANASHA PRINTERS and ANR	MR.R SARMA MS.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD
20	I.A.(Civil)/2947/2018 WITH WP(C)/7851/2015(D/O) in WP(C)/7851/2015	THE SECRETARY, ASSAM PUBLIC SERVICE COMMISSION (APSC), Versus SRI BIJON KUMAR BHATTACHARJEE AND ANR	MR C BARUAH SC, APSC	GA, ASSAM MR H K DAS
21	WP(C)/4938/2018	RAKESH DOLEY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
22	WP(C)/3811/2019	GOLAPI RAY (DAS) AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH MS B MAJUMDER SC, REVENUE
23	I.A.(CrI.)/475/2021 FIXED in AB/3322/2021 WITH AB/3322/2021	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED	PP, ASSAM
		JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED MD I H LASKAR	PP, ASSAM

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021

9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/65/2021	JAGANNATH SANGMA Versus NILU SAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
2	CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
3	CRP(IO)/127/2021	KAMRUL ALOM CHOUDHURY Versus ASARUN NESSA LASKAR AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	
4	CRP(IO)/128/2021	GIRIN MEDHI Versus BHABEN CH. BARUAH AND 8 ORS	MR. M DUTTA MR. SHEELADITYA MR. A J BAISHYA	
5	CRP(IO)/129/2021	MD. MILAN AHMED BHUYAN Versus MD. ABDULLAH	MR. P J SAIKIA MS D DUTTA	
ADMISSION				
6	MFA/183/2021	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD. AND ANR.	MR G GOSWAMI MS N J DAS	
	WITH I.A.(Civil)/1978/2021 in MFA/183/2021	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD. AND ANR.	MR G GOSWAMI MS N J DAS	
7	MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 5 ORS	MS.K DEKA	MR. P D NAIR

	WITH I.A.(Civil)/1892/2021 in MACApp./282/2021	NATIONAL INSURANCE CO. LTD. Versus JUSNA KHANAM and 5 ORS	MR. B K PURKAYASTHA	MR. P D NAIR
8	MACApp./285/2021	SRI BHABEN BORUAH Versus SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. A J SAIKIA MR. B KAKATI MR G S BORO
9	WITH MACApp./387/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus SRI BHABEN BORUAH AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
10	MACApp./286/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAKESH SOUD AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P BORTHAKUR MAYUR DAS
	WITH I.A.(Civil)/1936/2021 in MACApp./286/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAKESH SOUD AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P BORTHAKUR MAYUR DAS
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
	WITH I.A.(Civil)/1988/2021 in RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
12	RSA/118/2021	ATAUR RAHMAN AND 4 ORS. Versus MSTT. HIRA BEGUM AND ANR.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
	WITH I.A.(Civil)/1998/2021 in RSA/118/2021	ATAUR RAHMAN AND 4 ORS. Versus MSTT. HIRA BEGUM AND ANR.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
13	RSA/119/2021	ABDUL MATIN Versus HAFIZUR RAHMAN AND ANR.	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	
	WITH I.A.(Civil)/1999/2021 in RSA/119/2021	ABDUL MATIN Versus HAFIZUR RAHMAN AND ANR.	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	
14	RSA/120/2021	AKTAR ALI Versus ON THE DEATH OF ABDUL SATTAR	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	
15	RSA/121/2021	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	
	WITH I.A.(Civil)/2003/2021 in RSA/121/2021	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	
16	RSA/122/2021	SMTI JOTSNA PAUL AND ANR Versus PEAR UDDIN MAZUMDER AND ORS	MR. D MOZUMDER MR. S BISWAS	

	WITH I.A.(Civil)/2005/2021 in RSA/122/2021	SMTI JOTSNA PAUL AND ANR Versus PEAR UDDIN AND ORS	MR. D MOZUMDER MR. S BISWAS	
		<u>ORDERS</u>		
17	RSA/85/2013	NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS.	MR.P SEN	MR. S DAS MR. R K BHUYAN MR.P CHAKRABORTY MR S DEY MR.B HALDAR MR.N KALITA MRA ZAMAN MR.R RABHA MR. K SAIKIA MR. P SEN, JAPUL
18	MC/672/2015 IN MFA SL. NO. 239138	NEW INDIA ASSURANCE CO. LTD. Versus MD. KHAIRUL ISLAM and ANR,	MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA	
19	MFA/173/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ASMA BEGUM and 4 ORS	MS.R D MOZUMDAR MS.T DEKA MS.P DAS	MR. I A TALUKDAR (R5) MR.A AHMED MR. B HUSSAIN (R5)
	WITH I.A.(Civil)/3680/2017 in MFA/173/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ASMA BEGUM and 4 ORS	MS.R D MOZUMDAR MS.T DEKA MS.P DAS	MR.A AHMED
20	I.A.(Civil)/859/2017 IN MFA SL. NO. 244619	BIRESH DEY Versus THE UNION OF INDIA,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	SC, NF RLY
	WITH MFA/184/2017	SRI ATUL GOGOI Versus THE UNION OF INDIA	MR. S S S RAHMAN MR. S B RAHMAN MS. N AHMED MR. A W AMAN MR. M R SODIAL	SC, NF RLY
	WITH I.A.(Civil)/4207/2017 in MFA/184/2017	SRI ATUL GOGOI Versus THE UNION OF INDIA	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL MS.N AHMED	SC, NF RLY
22	WITH MFA/297169/2017 (Filing Number)	SMTI SUFIA KHATUN Versus THE UNION OF INDIA		
	WITH I.A.(Civil)/1941/2017	SMT. SUFIYA KHATUN Versus THE UNION OF INDIA,	MR.J MOLLAH MS.A BHANU MS.S P DAS	MR.A K SARKAR SC, NF RLY
23	WITH MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
	WITH I.A.(Civil)/2747/2018 in MFA/114/2018	SRI PARAMANAND PASWAN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MR B DAS MS J KALITA	MR. B SARMA SC, NF RLY
24	WITH MFA/117/2018	SMT KANIKA ROY AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	WITH I.A.(Civil)/2784/2018 in MFA/117/2018	SMT KANIKA ROY AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY

25	I.A.(Civil)/1158/2017 in MFA/278018/2016 WITH MFA/278018/2016 (Filing Number)	SMTI KALYANI SARKAR Versus NANDAN BHOWMIK	MR.K M HALOI MR.A K DEKA	
26	MFA/26/2018 WITH I.A.(Civil)/1061/2018 in MFA/26/2018	SMTI KALYANI SARKAR Versus SRI NANDAN BHOWMIK	MR.K M HALOI MR.A K DEKA	
26	MFA/26/2018 WITH I.A.(Civil)/1061/2018 in MFA/26/2018	THE NATIONAL INSURANCE CO. LTD. Versus KABUL DAS AND ANR	MS. R D MOZUMDAR	MS. S D SAIKIA
27	CRP(IO)/14/2019	KAPIL KALITA Versus M/S. BIO PHARMA	MR M R ADHIKARI MS. G BORAH	
28	MFA/64/2019 WITH LCR	LUNIA MARKETING PVT LTD Versus UNION OF INDIA	MR G KHANDELIA MR. K DEKA	MR. B SARMAH MR. B SARMA MR G GOSWAMI SC, NF RLY
29	Tr.P.(C)./88/2019	JESMIN BEGUM Versus SAFIKUL KHAN	MR. M K DAS MR. R DOLEY	
30	MFA/151/2019 WITH I.A.(Civil)/2047/2019 in MFA/151/2019	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR. R S CHAUHAN
31	MFA/213/2019	ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA	MR R S CHAUHAN
31	MFA/213/2019	SANJOY DEY AND 3 ORS. Versus NILU RANJAN DEY AND 17 ORS.	MR. A K TALUKDAR MR. S ISLAM	
32	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
33	I.A.(Civil)/241/2019 in MFA/17329/2018 WITH MFA/17329/2018 (Filing Number)	SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA	MR. R Deka MS P MISHRA MS. P DAS	SC, NF RLY
33	I.A.(Civil)/241/2019 in MFA/17329/2018 WITH MFA/17329/2018 (Filing Number)	SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA	MR. R Deka MS P MISHRA MS. P DAS	SC, NF RLY
34	RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
35	I.A.(Civil)/1661/2019 in MACApp./4000/2019 WITH MACApp./4000/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus MRS. PADUMI KALITA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
35	I.A.(Civil)/1661/2019 in MACApp./4000/2019 WITH MACApp./4000/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MRS PADUMI KALITA AND 2 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
36	I.A.(Civil)/2531/2019 in MFA/6286/2019 WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
36	I.A.(Civil)/2531/2019 in MFA/6286/2019 WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
37	CO/14/2021 WITH LCR in MACApp./70/2019	MD. ANISUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. R BORUAH	MR. K K BHATTA

	WITH MACApp./70/2019	UNITED INDIA INSURANCE CO. LTD Versus MD ANISUR RAHMAN AND 2 ORS	MR. K K BHATTA MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS JONA TALUKDAR MS R DEVI MS. R DEVI	MR. R BORUAH
38	MFA/21/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
39	MFA/26/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI SC, RAILWAY
40	MFA/30/2021 WITH LCR	M/S STAR CEMENT LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) MR G GOSWAMI MR H P GUWALA (R-1) SC, RAILWAY
41	CO/35/2021 WITH LCR in MACApp./78/2021	MD. ABIDUL HAQUE BARBHUIYA Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
	WITH MACApp./78/2021	NATIONAL INSURANCE CO. LTD. Versus MD. ABIDUL HAQUE BARBHUIYA AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. M TALUKDAR (R-1)
42	MFA/39/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
43	MFA/54/2021	M/S ASSAM ROOFING LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI MR G GOSWAMI SC, RAILWAY
44	Review.Pet./101/2021 CRP(I/O) 71/2021(D/O)	ARUN PATHAK Versus VIJAY SARMA	MR. K N CHOUDHURY MR. B D DEKA MR. M DAS MR. D J DAS MR A DEKA	
45	MFA/107/2021 WITH LCR	M/S Z. R. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
46	I.A.(Civil)/520/2021 IN RSA 164/2012(D/O) in RSA/164/2012	PRATIMA KALITA AND 3 ORS. Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MS H KONWAR
	WITH I.A.(Civil)/684/2019	PRATIMA KALITA and 3 ORS Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MR. S R GOGOI MS H KONWAR
	WITH I.A.(Civil)/517/2021	PRATIMA KALITA AND 3 ORS. Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MR. S R GOGOI
47	I.A.(Civil)/1413/2021 in RSA/39/2020	MIRA DEKA KAKATI AND 2 ORS. Versus ON THE DEATH OF JADAV CHANDRA ROY MEDHI HIS LEGAL HEIR AND ORS	MR. N DAS	MR. B SARMAH
	WITH RSA/39/2020 CAVT. NO. 1269/2019	MIRA DEKA KAKATI AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 13 ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR B K SARMA MS P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/515/2020 in RSA/39/2020	MIRA DEKA KAKATI AND 2 ORS Versus JADAV CHANDRA ROY MEDHI AND 13 ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR. B K SARMA MS P SARMA FOR CAVEATOR

48 WITH
RSA/108/2020 SMTI. BHARATI BORO AND 2 ORS. MR. S P ROY
Versus MS. N RAI
JADAV CHANDRA ROY MEDHI AND 14
ORS

WITH
I.A.(Civil)/1853/2020 SMTI. BHARATI BORO AND 2 ORS. MR. S P ROY
in RSA/108/2020 **Versus** MS. N RAI
JADAV CHANDRA ROY MEDHI AND 14
ORS

WITH
I.A.(Civil)/1986/2021 SMTI. BHARATI BORO AND 2 ORS. MR. S P ROY
in RSA/108/2020 **Versus**
ON THE DEATH OF JADAV CHANDRA ROY
HIS LEGAKL HEIRS ,

49 I.A.(Civil)/1716/2021 SUNIL KONWAR MR. G BORDOLOI
CRP(I/O) 21/2021(D/O) **Versus**
in CRP(IO)/21/2020 MOHAN DEWRI AND ANR.

HEARING

50 RSA/103/2012 ALI AHMED MS.M CHOUDHURY MR.P J SAIKIA
WITH LCR, FIXED **Versus** MR.D CHAKRABORTY MR.A K GUPTA
MD. SHAMSHAD AHMED MR.S DUTTA MR.R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/385/2019 B/O	IVY KHANIKOR Versus TARIQ MAHMADUR RAHMAN AND ANR.	MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL (R1, R2) MR. D M NATH (R1, R2)
MOTION				
2	CRP(IO)/49/2021 FIXED	MOUSUM BORDOLOI AND ANR Versus SATYENDRA NARAYAN SINHA ALIAS SATYA	MS. A BHATTACHARYYA MR. P KALITA	
ADMISSION				
3	CRP(IO)/358/2018	PANKAJ DAS Versus SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
4	CRP(IO)/437/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD.	MR D DAS MR S KHOUND R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
5	WITH CRP(IO)/438/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD	MR D DAS MR S KHOUND MR. R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
6	WITH CRP(IO)/439/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD	MR D DAS MR S KHOUND MR R SHARMA	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
7	WITH CRP(IO)/440/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD.	MR D DAS MR S KHOUND R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
8	CRP(IO)/96/2019	MOHAMMAD ARIFUDDIN Versus ROSEY RAJ	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	

9	CRP/102/2019	ISAB ALI Versus FUL KHATUN AND 7 ORS.	MR A A DEWAN MR B ISLAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
10	CRP(IO)/204/2019	BHANUPADA MAHANTA Versus IKBAL HUSSAIN CHOUDHURY AND ANR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU	
11	CRP(IO)/238/2019 FIXED	PRODIP GHOSH Versus SARDAR JASBIR SINGH AND 2 ORS.	MR H BEZBARUA MR. S J SARMAH MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. M CHOUDHURY MR. S N KRISHNATRAYA MR R YASIN MR R YASIN MR. P J DAS (r-2.1 & 2.2)
12	CRP(IO)/415/2019 FIXED	PRAKASH BHAGAWATI Versus ON THE DEATH OF PHANIDHAR BORA HIS LEGAL HEIRS AND 2 ORS.	MR. A K SAHU MR. S SAHU MR. N KALITA	MR. S BISWAS
13	CRP(IO)/29/2020	BIJAY SINGH BAID Versus ISLAMUDDIN AHMED AND ANR.	MR. R K JAIN TULIKA BORAH	MR. A C SARMA MR. P S BHATTACHARYYA MR G BHARADWAJ MR B DEORI
14	CRP(IO)/78/2021 FIXED	JAGAT KONWAR AND 3 ORS Versus RAGENDRA NATH BORO AND ANR	MR. U J SAIKIA	MR. K D CHETRI
15	CRP(IO)/86/2021 FIXED	SMTI KIRAN BALA KALITA @ KIRAN KALITA Versus DR. BIBHUTI CHAKRABORTY	MR A UPADHYAY MR. P UPADHYAY	MR. R BARUAH S ALI MR. A IKBAL
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J KALITA MR M RAHMAN	MR G BORDOLOI SC, REVENUE SR, GA, ASSAM
	WITH I.A.(Civil)/1749/2020 in RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J KALITA MR M RAHMAN	SC, REVENUE
17	RSA/9/2021	NANI GOPAL DAS AND 3 ORS. Versus DHANANAJROY DAS AND 26 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
18	RSA/92/2021	BHABANI RAJKHUWA AND 5 ORS. Versus DIBAKAR RAJKHOWA AND 5 ORS.	MR. R SARMA MR. D M NATH MR D HAZARIKA MR A HUSSAIN	
19	RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	
	WITH I.A.(Civil)/1958/2021 in RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS	
20	RSA/115/2021	MD. NAYEB ALI KHAN and ANR Versus MD. SOYED ALI and 40 ORS	MR.J AHMED MR A A DEWAN	
<u>ORDERS</u>				
21	RSA/197/2011 WITH LCR	SOMED ALI Versus AJAHAR UDDIN AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD.F H LASKAR MR.B I KHAN
22	CRP/82/2015	PRABHAT KUMAR TIWARI Versus SMTI. BASANTI MISHRA and 5 ORS	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA MS.M THAKURIA	MR.R SARMAR-1to4 MR.H DEKA(R-1to4) MR.D HAZARIKA(R-1to4)
23	CRP/120/2017	BABITA ROY Versus UJJAL ROY	MR.D SAIKIA MR.D K MEDHI MR.A S ALI	MR. H NATH MR S KHOUND

24	CRP/260/2017 FIXED	DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
25	I.A.(Civil)/1839/2017 in CRP/284208/2016 WITH CRP/284208/2016 (Filing Number)	PHULO BHUYAN and ANR Versus MANGRI ORANG and 3 ORS SMTI PHULO BHUYAN and ANR. Versus SMTI MANGRI ORANG and 3 ORS	MRC KALITA MR.S SAHU MS.M CHOUDHURY MR.M CHOUDHURY MR.S SAHU MR.D CHAKRABORTY MR.S DUTTA MS.C KALITA	MR.P MAHANTA MR.P SARMA MR.C M MAHANTA MR.R KATHKATIA
26	CRP/95/2018 WITH	CENTRAL BANK OF INDIA Versus BIKASH SHARMA AND 4 ORS.	MR. S CHAMARIA MR. M ALI	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
27	FAO/39/2018 WITH I.A.(Civil)/2440/2018 in FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
28	CRP(IO)/267/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS TASER ALI Versus JAMIRUDDIN @ JAMINSHA SHEIKH AND ANR.	MR. S CHAMARIA MR. M ALI MR. S CHANDA MR. M NATH MR. R J BORDOLOI MR. R ALI	MR. R DE (R2)
29	CRP(IO)/274/2018	M/S. DOLAGURI TEA CO. (P) LTD. Versus M/S. KATHONI TEA COMPANY LTD	MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	
30	CRP(IO)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)
31	I.A.(Civil)/1837/2018 in CRP/61/2018 WITH CRP/61/2018	ABHIJIT HAZARIKA Versus NIMAI BASAK ABHIJIT HAZARIKA Versus THE LEGAL HEIRS OF NIMAI BASAK, BOLAI BASAK AND ANR	MR. B CHAKRAVARTY MR. M R ADHIKARI MR H B BASUMATARY MR. B CHAKRAVARTY MR. M R ADHIKARI	
32	CRP/67/2019	MANOJ SINGH Versus LAXMAN KOIRI AND 4 ORS.	PETITIONER IN PERSON	
33	CRP/113/2019	KULENDRA NATH KAKATI AND ANR. Versus BHABESH BARUAH AND 6 ORS.	MR G DAS	MR B K SARMA MR. D K KOTOKY MR. N D SARMA
34	CRP/137/2019	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	
35	CRP(IO)/223/2019 FIXED	BIMALA DEVI Versus SHANKARI DEVI AND 4 ORS.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S NATH
36	I.A.(Civil)/1864/2019 CRP(I/O) 42/2017(D/O) in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI

37	CRP(IO)/35/2020	ON THE DEATH OF LAKSHAN SEN PATGIRI, HIS LEGAL HEIRS AND 5 ORS. Versus BISWAJIT DAS	MR. A C SARMA MR N K KAKATI	
38	I.A.(Civil)/1614/2020 in CRP(IO)/318/2017 WITH CRP(IO)/318/2017 WITH I.A.(Civil)/1613/2020 in CRP(IO)/318/2017 WITH I.A.(Civil)/1615/2020 in CRP(IO)/318/2017	SAHERA KHATUN AND 8 ORS Versus MOHAMMAD ALI AND 3 ORS. ABED ALI and 3 ORS. Versus MOHAMMAD ALI and 3 ORS. SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS. SAHERA KHATUN AND 8 ORS. Versus MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MR. R ALI MR. R J BORDOLOI MS.D SONOWAL MR.R ALI MS.A SAIKIA MR. R J BORDOLOI MR. R ALI MR. R J BORDOLOI MR. R ALI	MR. D K DAS MS. P BHUYAN MR DEBA KUMAR DAS (R1 TO R4) MS. P BHUYAN (R1 TO R4) MR. D K DAS MS. P BHUYAN MS. P BHUYAN
39	Tr.P.(C)./6/2021 FIXED	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY
40	Tr.P.(C)./10/2021 FIXED WITH I.A.(Civil)/1417/2021 in Tr.P.(C)./10/2021	PIYALI CHAKRABORTY Versus DEBASISH BHATTACHARJEE	MR. R DE MR. S C BISWAS MR. P S BISWAS	MR. S C BISWAS MR. P S BISWAS MR. R DE
41	CRP/15/2021	TANKESWAR KALITA Versus KON HAZARIKA @ ROMEN HAZARIKA AND ANR	MR. A KHANIKAR	MR H RAHMAN (R1, R2) MR. R. ALI (R1, R2)
42	CRP/17/2021	M/S. NORTH EAST STATE TRADING PVT. LTD. Versus M/S. KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA MR B S DEKA	MR. S K SANGANERIA (R- 1,2,3)
43	CRP/30/2021	PURBANACHAL NURSING NIRMAN PVT LTD Versus M/S COOL BREEZE REFRIGERATION AND ANR	MR. S BANIK MR H GUPTA MS. R M SARMAH A N HUSSAIN	
44	CRP(IO)/48/2021	JAN ALI Versus HAMIDA BEGUM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	MR. P J SAIKIA MS. M KECHII MS M NIROLA
45	CRP(IO)/60/2021	NIYAZ KHAN Versus SIPRA CHATTERJEE AND 3 ORS	MR S HUSSAIN MR S HUSSAIN	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA
46	CRP(IO)/67/2021	M/S MOHURIRCHAR PORARCHAR S S LTD Versus THE STATE OF ASSAM AND 3 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM MS. A HUSSAIN (R-3,4) MR R ISLAM (R-3,4) MS M DEKA (R-3,4) SC, REVENUE
47	CRP(IO)/68/2021 FIXED	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY. HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN MAZUMDER AND 8 ORS.	MR. S D PURKAYASTHA	
48	I.A.(Civil)/298/2021 in CRP(IO)/295/2017 WITH CRP(IO)/295/2017	GIRIBALA BARMAN Versus ABALA BARMAN AND 6 ORS. GIRIBALA BARMAN Versus ABALA BARMAN and 6 ORS.	MR.R K JAIN MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)

	WITH I.A.(Civil)/297/2021 in CRP(IO)/295/2017	GIRIBALA BARMAN Versus ABALA BARMAN AND 5 ORS.		
49	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
50	I.A.(Civil)/1989/2021 in CRP(IO)/201/2019	SMT. BHABANI DEKA AND 7 ORS. Versus SRI BHABENDRA NATH DEKA AND 7 ORS. E	MR D DEKA MR N J KUMAR	
	WITH CRP(IO)/201/2019	PRAFULLA DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA MR N J KUMAR	MR A R MEDHI MR P C R MEDHI MR. R KAMAN
	WITH I.A.(Civil)/1987/2021 in CRP(IO)/201/2019	BHABANI DEKA Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
	WITH I.A.(Civil)/1990/2021 in CRP(IO)/201/2019	BHABANI DEKA AND 7 ORS. Versus BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA	
51	I.A.(Civil)/1993/2021 in CRP/55/2021	REETA DAS Versus ARCHANA DAS	MR. I GOGOI MISS T DAS	
	WITH CRP/55/2021	DHIREN @ DHIRENDRA NARAYAN DAS Versus SMT. ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS	

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021

19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021